

# NATIONAL COMPANY LAW TRIBUNAL

## DAILY WISE OBJECTION LIST DATED 27.02.2023 to 05.03.2023

Sr No.	Date Of Filing	Case Type	Dairy No.	MAIN CASE NO	MATTER NAME	SECTION	DATE OF SCRUTINY	COMMENTS	FILED BY
1	1/12/2022	Company Petition IB (IBC)	710102099582022		ABHILAV GUPTA VS	Section 94(1)	27/02/2023	page:50-51 not clear, contact no missed,etc	Deepak Sharma
2	17/12/2022	Company Petition IB (IBC)	710102104202022		RSCD TELECOMMUNICATIONS INDIA PRIVATELIMITED VS REGISTRAR OF COMPANIES DELHI	IBC Section 59	28/02/2023	Pgs missed 203	Deepak Sharma
3	20/12/2022	Company Petition (Companies Act)	710102105202022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec. 59	28/02/2023	No serial no after pg no 151 in 1st volume	Deepak Sabharwal
4	26/12/2022	Company Appeal(Companies Act)	710102107142022		MR. MOHIT ANAND VS RELAXO FOOTWEARS LIMITED	Sec 252 (3)	2/3/2023	e stamp not notarize,pgs not clear 21,22,24,27,39,40,44,46,50,51,53,55,56,58,60,62,72 to 75,77,84,85,89,90,94,105 wrong pagination after pg no 41, pgs missed 99 to 102, PoA not notarize,income tax advance service missed	Divya
5	28/12/2022	Company Petition IB (IBC)	710102107282022		DINESH BANSAL VS RELAXO FOOTWEARS LIMITED	Section 94(1)	3/3/2023	page:31-34 cut and not clear, page:78-79, 108, 132, 135-136, not clear, remove double page numbering :77-94, 116-117, pos missed etc ( multiple petition uploaded remove old document)	PARVINDRA
6	6/1/2023	Company Petition IB (IBC)	710102002312023		QUANTUM HITECH MERCHANDISING PRIVATELIMITED VS BANGA ELECTRONICS PRIVATE LIMITED	IBC Under Sec 9	3/3/2023	master data missing	Nikhil Kumar
7	12/1/2023	Company Petition IB (IBC)	710102003932023		SANTOSHI HYVOLT ELECTRICALS PRIVATELIMITED VS JAKSON LIMITED	IBC Under Sec 9	2/3/2023	page:47-48 page numbering missed, etc	ANAND PRAKASH
8	15/01/2023	Company Petition IB (IBC)	710102006132023		ARCHANA GUPTA VS NAVA HEALTHCARE PRIVATE LIMITED	IBC Under Sec 9	28/02/2023	page:31-32, 45, 70, 71, not clear, 25rs advocate welfare and 3rs court fee missed,etc	ASHISH

9	19/01/2023	Company Appeal(Companies Act)	710102008482023		ARCHANA GUPTA VS NAVA HEALTHCARE PRIVATE LIMITED	Sec 252 (1)	2/3/2023	WRONG stk 7 annex please contact registry	MOHD NAZIM KHAN
10	19/01/2023	Company Petition IB (IBC)	710102008272023		PRUDENT ARC LIMITED VS SHEEL AUTO INDUSTRIES PRIVATE LIMITED	IBC under Sec 7	2/3/2023	jurisdiction punjab	MOHD NAZIM KHAN
11	20/01/2023	Company Petition IB (IBC)	710102008822023		VARDHMAN YARNS AND THREADS LIMITED VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	IBC Under Sec 9	2/3/2023	(all invoices not clear contact to registry, ) 25rs advocate welfare missed, etc	Newton Law Chambers
12	21/01/2023	Company Appeal(Companies Act)	710102009452023		VARDHMAN YARNS AND THREADS LIMITED VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Sec 252 (1)	28/02/2023	Merge in one pdf after that upload the petition with master index	RAMESH CHAND JUNEJA
13	23/01/2023	Company Appeal(Companies Act)	710102009652023		VARDHMAN YARNS AND THREADS LIMITED VS KNITCRAFT APPARELS INTERNATIONAL PRIVATE LIMITED	Sec 252 (1)	27/02/2023	Incomplete documents, merge in one pdf after that upload the petition	RAMESH CHAND JUNEJA
14	23/01/2023	Company Petition (Companies Act)	710102009712023		VIKAS AGGARWAL VS FOOD AND BIOTECH ENGINEERS(INDIA)P RIVATE LIMITED.	Sec. 241(1),Sec. 242(4)	27/02/2023	Pgs not clear 80, pgs missed 81, pg no 91 repeated,	PARVINDRA
15	24/01/2023	Company Appeal(Companies Act)	710102010052023		VIKAS AGGARWAL VS FOOD AND BIOTECH ENGINEERS(INDIA)P RIVATE LIMITED.	Sec 252 (3)	3/3/2023	Master index missed, memo of parties/synopsis/list of dates &&&&& &&&& events missed, no searial no on annexuress, supporting affidavit missed with e stamp, vakaltama missed, Roc &&&&& &&&&& income tax advance service missed, kindly merge in one pdf after that upload the petition, true copy sign missed in annexuress,(file in wrong format )	KISHANKUMAR GUPTA
16	29/01/2023	Company Appeal(Companies Act)	710102011382023		VIKAS AGGARWAL VS FOOD AND BIOTECH ENGINEERS(INDIA)P RIVATE LIMITED.	Sec 252 (3)	2/3/2023	Wrong case type select	ASHISH

17	29/01/2023	Company Petition (Companies Act)	710102011392023		DEV VERSHA JATRO-VALLEY PRIVATE LIMITED VS FOOD AND BIOTECH ENGINEERS(INDIA)P RIVATE LIMITED.	Sec 252 (3)	2/3/2023	CASE TYPE WRONG	ASHISH
18	29/01/2023	Company Appeal(Companies Act)	710102011372023		DEV VERSHA JATRO-VALLEY PRIVATE LIMITED VS FOOD AND BIOTECH ENGINEERS(INDIA)P RIVATE LIMITED.	Sec 252 (3)	2/3/2023	Wrong case type select	ASHISH
19	29/01/2023	Company Appeal(Companies Act)	710102011402023		DEV VERSHA JATRO-VALLEY PRIVATE LIMITED VS FOOD AND BIOTECH ENGINEERS(INDIA)P RIVATE LIMITED.	Sec 252 (3)	2/3/2023	Wrong case type select,council sign missed in master index &&& last pg of petition	ASHISH
20	3/2/2023	CA(A) Merger and Amalgamation(Comp anies Act)	710102012812023		NIBRUTI SAMAL VS FOOD AND BIOTECH ENGINEERS(INDIA)P RIVATE LIMITED.	Application under any other provisions	27/02/2023	Wrong case type select	NIBRUTI SAMAL
21	6/2/2023	Company Petition IB (IBC)	710102013622023		MR. SANCHIT ALAGH VS STATE BANK OF INDIA	Section 94(1)	3/3/2023	page:71-94 not clear, etc (70-80 numbering missed)	RAKESH KUMAR
22	9/2/2023	Company Appeal(Companies Act)	710102014642023		MR. SANCHIT ALAGH VS STATE BANK OF INDIA	Sec 252 (1) - By Government Body	3/3/2023	pgs not clear 31 to 33, pgs missed 41	Pratyaksh Gupta
23	8/2/2023	Company Petition IB (IBC)	710102014352023		INDUSIND BANK LTD. VS MANU STEEL PRIVATE LIMITED	IBC under Sec 7	2/3/2023	volume wise index missed, counsel details missed with sign in index and memo of parties, page numbering missed after page:18, 186, page:163-178, 181-183, not clear, 25rs advocate welfare missed on vakalatnama, sign missed on last 2 pages of 2nd volume, etc	Vigil
24	9/2/2023	Company Appeal(Companies Act)	710102014622023		INDUSIND BANK LTD. VS MANU STEEL PRIVATE LIMITED	Sec 252 (1) - By Government Body	3/3/2023	pgs not clear 31 to 36	Pratyaksh Gupta
25	11/2/2023	Company Petition IB (IBC)	710102015302023		UNION BANK OF INDIA VS SHRI SANJAY AGARWAL	Section 95(1)	27/02/2023	Pgs not clear 72 to 74,81 to 92,97 to 100,119,143 to 146,149,154 to 164,183 to 189,194,206,208,212 to 215,297 to 299,304 to 322,326 to 343,546 pg no 207 missed, 25rs welfare missed in vakaltnama, company master data missed	EKTA CHOUDHARY

26	10/2/2023	Company Petition IB (IBC)	710102014922023		PIYUSH MATHUR VS SIMPA ENERGY INDIA PRIVATE LIMITED	Sec 42	1/3/2023	main case not link, appeal not mention in application headline, case type wrong, contact to registry	Ms. Tanu
27	13/02/2023	Company Petition IB (IBC)	710102015672023		SHARAK HEALTHCARE PRIVATE LIMITED VS SIMPA ENERGY INDIA PRIVATE LIMITED	IBC Section 59	2/3/2023	index cut, page:175 cut, final report missed, etc volume wise index missed, contact to registry	Manish Buchasia Sant
28	14/02/2023	Company Petition IB (IBC)	710102015772023		SAIVI FINANCE PRIVATE LIMITED VS FUSION CONBUILD PRIVATE LIMITED	IBC under Sec 7	3/3/2023	page:22-47 not clear	Shubham Jain
29	17/02/2023	Company Petition IB (IBC)	710102016842023		VIPUL JAIN AND RACHNA JAIN VS RAHEJA DEVELOPERS LIMITED	IBC under Sec 7	1/3/2023	estamp missed with page 197, page:218-222, 244, 266-269, 325-328 estamp paper missed, page:375, 382, 383-396, 448, 568-569, 743-744, 752-775, 827, 830, 835, 838-839, 840, 877, 903, 1006, 1052-1053, 1055, 1058, 1059, 1060, 1062, 1081, 1084-1105, 1108-1111, 1196-1218, 1529-1539, 1554-1561, 1645, 1648-1649, 1657, 1659, 1727-1751, 1943, 1954-1958, 2040-2044, 2048-2050, 2047, 2239, 2240, not clear, page:896, 906,907, 909, 916, 918, 920, 923, 952, 955	Nilotpal Shyam
30	16/02/2023	Company Petition IB (IBC)	710102016672023		CARRYCON INDIA LIMITED VS RAHEJA DEVELOPERS LIMITED	IBC Under Sec 10	27/02/2023	court fee and advocate welfare has been misplaced ( please paste on blank side of vakalatnama)etc	SANJEEV KUMAR
31	15/02/2023	Company Petition IB (IBC)	710102016272023		THE SOUTH INDIAN BANK LIMITED VS MAGIC INFO SOLUTIONS PRIVATE LIMITED.	IBC under Sec 7	28/02/2023	list of dates and events missed, page:90 cut, etc	ADVOCATE GAUTAM SINGHAL
32	17/02/2023	Company Petition (Companies Act)	710102017192023		SUCHITRA NAUTIYAL VS HARASHA PHARMA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Sec. 244(1),Sec. 59,Application under any other provisions	27/02/2023	Fees missed of section 62, pgs cut 111,112, pgs not clear 214,370	RISHABH JAIN
33	17/02/2023	Company Petition IB (IBC)	710102016952023		BURLINGTON FINANCE LTD. VS SMW METAL PRIVATE LIMITED	IBC under Sec 7	2/3/2023	multiple petition uploaded , page:10 irp details missed, page:24 pagination missed, contact to registry, etc	CUSTOS

34	21/02/2023	Company Petition IB (IBC)	710102017932023		GHR'S PRIVATE LIMITED THROUGH ITS LIQUIDATOR MR. BHIM SAIN GOYAL VS REGISTRAR OF COMPANIES	IBC Section 59	2/3/2023	petition every pages sign missed, page:79 not clear, etc	KARAN
35	21/02/2023	Contempt Petition (IBC)	710102018042023		KAMAL AGARWAL VS BOYS AND MACHINE PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/3/2023	wrong section - contempt petition under rule 11 of nclt and for other section under read with tag, brief of synopsis and list of dates and events missed, etc	KAMAL AGARWAL
36	21/02/2023	Company Petition IB (IBC)	710102018012023		INSIGHT PRINT COMMUNICATIONS PRIVATE LIMITED VS CLOTHWARI PRINTING PRIVATE LIMITED	IBC Under Sec 9	1/3/2023	kindly file in Mumbai according to cover pgs	PAWAN
37	21/02/2023	Company Petition IB (IBC)	710102018062023		MANISH BHASKAR VS CLOTHWARI PRINTING PRIVATE LIMITED	Section 94(1)	1/3/2023	Sign missed in every pgs of petition, e stamp not notarize from pg no 17 to 22, true copy sign missed in annexures, pgs not clear 64 to 73, 104, 105, 132, 137 to 159, 182, 184, 198 to 202, 25rs welfare &&& 3rs court fees missed in vakaltnama	RISHI
38	22/02/2023	Company Petition IB (IBC)	710102018292023		J R MODI ASSOCIATES LIMITED VS KELVIN BUILDCON PRIVATE LIMITED	IBC under Sec 7	2/3/2023	uncompleted filing ( document not uploaded) contact to registry, etc	APOORV
39	20/02/2023	Company Petition (Companies Act)	710102017762023		NISARG HARSHAD VAGHELA VS NIHO CONSTRUCTION LIMITED	Sec. 59	27/02/2023	Pgs not clear 44 to 57, 175, 178, 226, 3rs court fees missed in vakaltnama	Vaibhav Dang
40	21/02/2023	Company Petition IB (IBC)	710102018002023		SURESH KUMAR JAIN VS NIHO CONSTRUCTION LIMITED	Section 94(1)	1/3/2023	Sign missed in every pgs of petition, e stamp not notarize pg no 17 to 22, pgs not clear 131, 132, 158, 163 to 165, 167 to 185, 208, 210, 25rs welfare &&& 3rs court fees missed in vakaltnama	RISHI

41	21/02/2023	Company Petition IB (IBC)	710102018052023		ANURADHA JAIN VS NIHO CONSTRUCTION LIMITED	Section 94(1)	1/3/2023	Sign missed in every pgs of petition, e stamp not notarize from pg no 17 to 22, pgs not clear 43 to 52,83,84,110,115 to 137,162,176 to 180,25rs welfare &&& 3rs court fees missed in vakaltnama	RISHI
42	21/02/2023	Company Petition IB (IBC)	710102018082023		GUPTA SHUTTERING STORE VS SIKKA INFRASTRUCTURE PRIVATE LIMITED	IBC Under Sec 9	1/3/2023	pgs not clear 36,45,48,205,206,209 to 221, pg no 244,346 missed	Gursat
43	23/02/2023	Company Petition (Companies Act)	710102018782023		ROHIT GARG VS DV NEXT-ZEN INFOTECH PRIVATE LIMITED	Sec. 213	1/3/2023	Council detail missed in master index, pgs not clear 37, pgs in hindi 103 to 108	Abhishek
44	23/02/2023	Company Appeal (Companies Act)	710102018722023		ROHIT GARG VS DV NEXT-ZEN INFOTECH PRIVATE LIMITED	Sec 252 (3)	27/02/2023	Wrong case type select, write serial no upper right side on annexuress, income tax advance service missed	MONIKA
45	23/02/2023	Company Petition (Companies Act)	710102018592023		NASCENT EQUIPMENT TECHNOLOGY PRIVATE LIMITED VS DV NEXT-ZEN INFOTECH PRIVATE LIMITED	Sec 252 (3)	1/3/2023	Pgs not clear 51, true copy sign missed in annexuress, master index is incomplete &&& council detail missed in master index, income tax advance service missed, wrong case type select	Manoj
46	22/02/2023	CP(AA) Merger and Amalgamation (Companies Act)	710102018332023		NEWAGE CAPITAL SERVICES PVT LTD VS DV NEXT-ZEN INFOTECH PRIVATE LIMITED	Rule 11 of NCLT	3/3/2023	Wrong section select, memo of parties missed	SAUMYA
47	22/02/2023	Company Petition IB (IBC)	710102018542023		IIFL HOME FINANCE LIMITED VS ALAKNANDA VAULTS PRIVATE LIMITED	IBC under Sec 7	2/3/2023	page:197 not clear, form -2 missed, etc	Nishant
48	23/02/2023	Company Petition IB (IBC)	710102018642023		DELHIVERY LIMITED VS FUTURETIMES TECHNOLOGY INDIA PRIVATE LIMITED	IBC Under Sec 9	2/3/2023	page:108 translate,	Naman Joshi

49	23/02/2023	Company Appeal(Companies Act)	710102018762023		DELHIVERY LIMITED VS FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	Sec 252 (3)	1/3/2023	Council sign missed in master index,pgs not clear 33,84,95,156,342 volume wise separate index missed,pgs not 574 wrong arrange, roc &&& income tax advance service missed	Abdul
50	23/02/2023	Contempt Petition (IBC)	710102018882023		PICO DEEPALI OVERLAYS CONSORTIUM VS FUTURETIMES TECHNOLOGY INDIA PRIVATELIMITED	Sec 60(5)	2/3/2023	wrong section and case type wrong, contact to registry, etc	Ginny J. Rautray
51	25/02/2023	Company Petition (Companies Act)	710102019262023		ZEENAT KAUSER AND ORS VS HINDUSTAN UNILIVER LTD AND ANR	Sec. 59	3/3/2023	Company master data and MoA &&& AoA missed of respondent company, 3rs court fees missed in both vakaltnama	Azka Ahmed
52	25/02/2023	Company Petition (Companies Act)	710102019282023		ZEENAT KAUSER AND ORS VS INDIAN OIL CORPORATION LTD AND ANR	Sec. 59	3/3/2023	Company master data and MoA &&& AoA missed of respondent company, 3rs court fees missed in both vakaltnama	Azka Ahmed
53	25/02/2023	Company Petition (Companies Act)	710102019272023		JUNAID AFTAB AND ANR VS HINDUSTAN UNILIVER LTD AND ANR	Sec. 59	3/3/2023	Pgs not clear 30,31, paste welfare in blank space on vakaltnama, 3rs court fees missed in vakaltnama, MoA &&& AoA &&& company master data missed of respondent	Azka Ahmed
54	26/02/2023	Contempt Petition (IBC)	710102019472023		DEEPAK CHAGALAL VS BSE LIMITED	Sec 60(5)	2/3/2023	wrong section and case type wrong, contact to registry, etc	Ramesh Chandra Mishra
55	25/02/2023	Company Petition (Companies Act)	710102019302023		REVFIN SERVICES PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec. 131(1)	3/3/2023	List of dates &&& events missed, Pgs not clear 116 to 151, wrong serial no on annexrresss, make one pdf after that upload the petition	Sonika Bharati
56	1/3/2023	Company Petition IB (IBC)	710102020252023		PINKCITY ELECTRONICS PRIVATE LIMITED VS REGISTRAR OF COMPANIES NCT OF DELHI & HARYANA	Sec 60(5)	2/3/2023	case type wrong and page number 48-49,54-55, not clear page and main case number missing and applicant name should be first case title	SUNIL KUMAR

57	1/3/2023	Intervention Petition (IBC)	710102020112023		PUSHPA LATA @ PUSHPA NIGAM VS ANIL KUMAR JAIN	Sec 60(5)	2/3/2023	page:36, 37, not clear, vakalatnama not clear, etc	Rajat Mathur
58	1/3/2023	Contempt Petition (IBC)	710102020352023		AHSAN AHMAD IRP OF PERIWINKLE HERBAL PVT LTD VS MR.SURESH KUMAR MISHRA	Rule 11 of NCLT, 2016	2/3/2023	wrong section - contempt petition under rule 11 of nclt and for other section under read with tag, brief of synopsis and list of dates and events missed, etc	AHSAN
59	1/3/2023	CA(A) Merger and Amalgamation(Companies Act)	710102020312023		UDAYAVEER FOODS PRIVATE LIMITED VS MR.SURESH KUMAR MISHRA	Sub-section (l) of section 230	2/3/2023	pgs cut 155,157, small font 217, volume 3 separate index missed, pgs not clear 426, company master data missed, valuation report missed	SP Singh
60	2/3/2023	Contempt Petition (IBC)	710102020562023		NAVEEN KUMAR JAIN VS INDIAN BANK	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	3/3/2023	Section Wrong According your Index and Brief Synopsis and List of Date of Events Missing in PDF and Applicant should be first on Memo Party and Application and Case Title and Vakalatnama Missing	Ravin Kapur
61	2/3/2023	0710102006842019(N o.of Docs 2)	0710102006842019/6	COMPANY PETITION (COMPANIES ACT)/12(PB)2019	SUDEEP DUTT VS. FUSIONNET WEB SERVICES PRIVATE LIMITED	Sec 241 (2),Sec. 59	5/3/2023	Sign msising in Pages 2 to 22 according to PDF, E-stamp and Affidavit msising	karan.legalis
62	2/3/2023	0710102010132020(N o.of Docs 1)	0710102010132020/1	COMPANY APPLICATION(IBC)/69 1(ND)2020	RAKESH BHATIA	Application under any other provisions- IBC	5/3/2023	Affidavit verification place missing	rakeshbhatia
63	2/3/2023	0710102002402023(N o.of Docs 1)	0710102002402023/1	TRANSFER APPLICATION/5(PB)20 23	VINEET KAMAL KEDIA VS. RAMNIRANJAN KEDIA RENT A CAR PRIVATELIMITED	Rule16(d),NCLT Rules,2016	5/3/2023	True Copy sign msising in Pages 4 to 8 according to PDF	advocatesumitbatra
64	2/3/2023	0710102032072018(N o.of Docs 1)	0710102032072018/24	COMPANY PETITION IB (IBC)/05(ND)2019	ASHTBHUI OCEAN MOVERS PRIVATE LIMITED VS. SARASH EXPORTS SERVICES PRIVATE LIMITED	IBC Under Sec 9	5/3/2023	Need to File in IA	susnee
65	2/3/2023	0710102011282022(N o.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	3/3/2023	Need to File in IA	Ravikamal
66	2/3/2023	0710102011282022(N o.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	3/3/2023	Need to File in IA	Ravikamal
67	2/3/2023	0710102013262023(N o.of Docs 1)	0710102013262023/1	INTERLOCUTORY APPLICATION (I.B.C)/903(ND)2023	MR. ASHOK ARORA	Application under any other provisions- IBC	3/3/2023	Incomplete Index	Shashank@07
68	2/3/2023	0710102017612023(N o.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	3/3/2023	Need to File in IA	brijesh_tamber



69	2/3/2023	0710102017612023(N o.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	3/3/2023	Need to File in IA	brijesh_tamber
70	2/3/2023	0710102017612023(N o.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	3/3/2023	Need to File in IA	brijesh_tamber
71	2/3/2023	0710102017612023(N o.of Docs 2)	0710102017612023/1	INTERLOCUTORY APPLICATION (I.B.C)/1155(ND)2023	SATISH KUMAR MATHUR (LIQUIDATOR)	Regulation 44(2), Liquidation process Regulation, 2016	3/3/2023	Need to File in IA	brijesh_tamber
72	2/3/2023	0710102011282022(N o.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	3/3/2023	Need to File in IA	Ravikamal
73	23-02-2023	0710102046322022(N o.of Docs 1)	0710102046322022/4	COMPANY PETITION (COMPANIES ACT)/104(ND)2022	GURMEET SINGH VS. TECHNARIA INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/3/2023	Board Resolution missing, Place the Court Fee stamp in Blank space in Vakalatnama	REWA & CO.
74	23-02-2023	0710102046322022(N o.of Docs 1)	0710102046322022/4	COMPANY PETITION (COMPANIES ACT)/104(ND)2022	GURMEET SINGH VS. TECHNARIA INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/3/2023	Board Resolution missing, Place the Court Fee stamp in Blank space in Vakalatnama	REWA & CO.
75	23-02-2023	0710102046322022(N o.of Docs 1)	0710102046322022/4	COMPANY PETITION (COMPANIES ACT)/104(ND)2022	GURMEET SINGH VS. TECHNARIA INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/3/2023	Board Resolution missing, Place the Court Fee stamp in Blank space in Vakalatnama	REWA & CO.
76	2/3/2023	0710102099372022(N o.of Docs 2)	0710102099372022/5	INTERLOCUTORY APPLICATION (I.B.C)/5913(ND)2022	ROSEDALE DEVELOPERS PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	3/3/2023	Board Resolution msising	SurabhiSinha92
77	2/3/2023	0710102099372022(N o.of Docs 2)	0710102099372022/5	INTERLOCUTORY APPLICATION (I.B.C)/5913(ND)2022	ROSEDALE DEVELOPERS PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	3/3/2023	Board Resolution msising	SurabhiSinha92
78	2/3/2023	0710102076582022(N o.of Docs 2)	0710102076582022/5	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	3/3/2023	Affidavit msising	Shekhar12@
79	2/3/2023	0710102019692021(N o.of Docs 2)	0710102019692021/8	COMPANY PETITION IB (IBC)/209(ND)2021	UNION BANK OF INDIA VS. SUPERTECH REALTORS PRIVATE LIMITED	IBC under Sec 7	3/3/2023	Notary msising in E-stamp	advocateekta
80	2/3/2023	0710102019772023(N o.of Docs 1)	0710102019772023/1	COMPANY PETITION (COMPANIES ACT)/49(PB)2023	HIMANGINI SINGH (LEGAL HEIR OF LATE SHRI KJS AHLUWALIA) & ORS. VS. KJS CEMENT (I) LIMITED & ORS	Sec. 58(3),Sec. 241(1),Sec. 242(4)	3/3/2023	Court Fee stamp msising in Vakalatnama	abhmesh

81	2/3/2023	0710102095412022(N o.of Docs 1)	0710102095412022/3	COMPANY PETITION IB (IBC)/887(ND)2022	CENTRAL GOODS & SERVICE TAX THROUGH DEPUTY COMMISSIONER VS. GOVIND JEE DAIRYMILK PRIVATE LIMITED	IBC Under Sec 9	3/3/2023	Pagination msising in E-challan page	kapilglc2008
82	2/3/2023	0710102076582022(N o.of Docs 2)	0710102076582022/6	TRANSFER APPLICATION/36(PB)2022	VENKATARAMAN NARAYAN BHAGWAT VS. PAWAN ANAND ACHARYA	Application under any other provisions ,Application under any other provisions ,Application under any other provisions ,Rule16(d),NCLT Rules,2016	3/3/2023	Affidavit msising	Shekhar12@
83	2/3/2023	0710102050792022(N o.of Docs 1)	0710102050792022/4	COMPANY PETITION IB (IBC)/506(PB)2022	EON ELECTRIC LIMITED THROUGH RESOLUTION PROFESSIONAL MS. RITU RASTOGI VS. LITEON ELECTRICALS LLP	IBC Under Sec 9	3/3/2023	One rupee Court Fee stamp msising in Vakalatnama	prashantkatara
84	2/3/2023	0710102011242022(N o.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	3/3/2023	Need to File in IA	Ravikamal
85	2/3/2023	0710102011242022(N o.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	3/3/2023	Need to File in IA	Ravikamal
86	23-02-2023	0710102046322022(N o.of Docs 1)	0710102046322022/4	COMPANY PETITION (COMPANIES ACT)/104(ND)2022	GURMEET SINGH VS. TECHNAVIA INDIA PRIVATE LIMITED	Sec. 241(1),Sec. 242(4)	3/3/2023	Board Resolution missing, Place the Court Fee stamp in Blank space in Vakalatnama	REWA & CO.
87	2/3/2023	0710102099372022(N o.of Docs 2)	0710102099372022/5	INTERLOCUTORY APPLICATION (I.B.C)/5913(ND)2022	ROSEDALE DEVELOPERS PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	3/3/2023	Board Resolution msising	SurabhiSinha92
88	2/3/2023	0710102099372022(N o.of Docs 2)	0710102099372022/5	INTERLOCUTORY APPLICATION (I.B.C)/5913(ND)2022	ROSEDALE DEVELOPERS PRIVATE LIMITED VS. RADIANT CASTINGS PRIVATE LIMITED	Sec 60(5)	3/3/2023	Board Resolution msising	SurabhiSinha92
89	2/3/2023	0710102011282022(N o.of Docs 2)	0710102011282022/5	COMPANY PETITION IB (IBC)/183(ND)2022	UMA BAGOLIA	Section 94(1)	3/3/2023	Need to File in IA	Ravikamal
90	2/3/2023	0710102011242022(N o.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	3/3/2023	Need to File in IA	Ravikamal
91	2/3/2023	0710102011242022(N o.of Docs 2)	0710102011242022/6	COMPANY PETITION IB (IBC)/182(ND)2022	SHIV KUMAR BAGOLIA VS. ABHIMANYU SAHNI	Section 94(1)	3/3/2023	Need to File in IA	Ravikamal
92	30-01-2023	0710102009312022(N o.of Docs 1)	0710102009312022/8	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	2/3/2023	Affidavit Back date	tanupriyagupta

93	1/3/2023	071020000902013(N o.of Docs 2)	071020000902013/11	COMPANY PETITION (COMPANIES ACT)/115(ND)2013	GHAN SHYAM TIWARI VS M/S ABSOLUTE MANAGEMENT SOLUTION PVT. LTD.	Application under any other provisions	2/3/2023	Need to Applicant Sign on Every Pages in Reply and 15 Rs. Welfare Fund Fess Missing in Vakalatnama and Date Missing in Vakaltnama	rishisoodadv
94	28-07-2020	0710102074462020(N o.of Docs 0)	0710102074462020/6	COMPANY PETITION (COMPANIES ACT)/134(ND)2020	SHRI VISHWANATH AGRAWALLA VS. EICHER MOTORS LIMITED	Sec. 59,Rule 11 of NCLT,Rule 11 of NCLT,Rule 32	2/3/2023	Advocate address details msising in Affidavit in R1 document, Other two Rejoinders will be filed in separate miscellaneous diary number	
95	25-02-2023	0710102098852022(N o.of Docs 2)	0710102098852022/2	INTERLOCUTORY APPLICATION (I.B.C)/5996(ND)2022	WING CONSTRUCTION & DEVELOPERS PVT LTD VS. MUKESH GUPTA	Sec 60(5)	2/3/2023	Affidavit verification place msising	Harishtaneja78
96	1/3/2023	0710102077272022(N o.of Docs 1)	0710102077272022/5	INTERLOCUTORY APPLICATION (I.B.C)/4745(ND)2022	MAGO ENTERPRISES VS. EARTH INFRASTRUCTURE S LTD.	Sec 60(5)	2/3/2023	Address Mismatch in Affidavit According E-Stamp paper	27071997
97	2/1/2023	0710102000482023(N o.of Docs 0)	0710102000482023/1	COMPANY APPEAL(COMPANIES ACT)/22(ND)2023	ASRA INFOTECH PRIVATE LIMITED VS. REGISTRAR OF COMPANIES (NCT OF DELHI AND HARYANA)	Sec 252 (1)	2/3/2023	Another affidavit will be filed on separate miscellaneous diary number	
98	28-02-2023	0710102101222022(N o.of Docs 2)	0710102101222022/3	INTERLOCUTORY APPLICATION (I.B.C)/6039(PB)2022	ICICI BANK LIMITED VS. MR.AMIT AGGARWAL	Sec 60(5)	2/3/2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Advocate Sign Missing in Vakalatnama	zkadvocate1@gmail.co
99	25-02-2023	0710200400582013(N o.of Docs 1)	0710200400582013/2	COMPANY PETITION (COMPANIES ACT)/108(ND)2013	ILPEA B V VS M/S IPEA PARAMOUNT LTD	Application under any other provisions	2/3/2023	Counsel details msising in Index	D27962013
100	25-02-2023	0710102098852022(N o.of Docs 2)	0710102098852022/3	INTERLOCUTORY APPLICATION (I.B.C)/5996(ND)2022	WING CONSTRUCTION & DEVELOPERS PVT LTD VS. MUKESH GUPTA	Sec 60(5)	2/3/2023	Affidavit verification place msising, Board Resolution missing	Harishtaneja78
101	26-02-2023	0710102040722022(N o.of Docs 1)	0710102040722022/4	COMPANY PETITION IB (IBC)/404(ND)2022	ASSET RECONSTRUCTION COMPANY (INDIA)LIMITED VS. MR ABHISHEK GUPTA	Section 95(1)	2/3/2023	Page number msising in Index, Pagation msising in Vakalatnama document	rohanchawla
102	25-07-2022	0710102059962022(N o.of Docs 0)	0710102059962022/5	INTERLOCUTORY APPLICATION (I.B.C)/4212(ND)2022	AKASH SHINGHAL VS. MEENU AGGARWAL [SUSPENDED DIRECTOR]	Sec 43(1) r/w Sec 44 (1)	2/3/2023	Counsel Detail Incomplete in Written Synopsis in Last Page	
103	1/3/2023	0710102059942022(N o.of Docs 1)	0710102059942022/5	INTERLOCUTORY APPLICATION (I.B.C)/4211(ND)2022	AKASH SHINGHAL VSMEENU AGGARWAL [SUSPENDED DIRECTOR]	Application under any other provisions- IBC	2/3/2023	Counsel Detail Incomplete in Written Synopsis in Last Page and Sign Missing in Written Synopsis Every Pages	akashkjc

104	1/3/2023	0710102059962022(N o.of Docs 1)	0710102059962022/4	INTERLOCUTORY APPLICATION (I.B.C)/4212(ND)2022	AKASH SHINGHAL VS. MEENU AGGARWAL [SUSPENDED DIRECTOR]	Sec 43(1) r/w Sec 44 (1)	2/3/2023	Counsel Detail Incomplete in Written Synopsis in Last Page and Sign Missing in Written Synopsis Every Pages	akashkjco
105	25-07-2022	0710102059942022(N o.of Docs 0)	0710102059942022/6	INTERLOCUTORY APPLICATION (I.B.C)/4211(ND)2022	AKASH SHINGHAL VS MEENU AGGARWAL [SUSPENDED DIRECTOR]	Application under any other provisions- IBC	2/3/2023	Counsel Detail Incomplete in Written Synopsis in Last Page	
106	25-02-2023	0710102100982022(N o.of Docs 2)	0710102100982022/4	INTERLOCUTORY APPLICATION (I.B.C)/6029(ND)2022	KANTI MOHAN RUSTAGI VS. VIVEK KUMAR JAIN	19(2)	2/3/2023	Page numbers msising in Index in serial number 5 and 6, After Page 19 according to PDF content wrongly filed	Jmrk205
107	1/3/2023	0710102060642022(N o.of Docs 2)	0710102060642022/1	INTERLOCUTORY APPLICATION (I.B.C)/4019(PB)2022	SYED IFTEKHAR MEHDI	Sec 60(5)	2/3/2023	Pagination Wrong in PDF According your Index	RIL ASSOCIATES & ADV
108	1/3/2023	0710102063192022(N o.of Docs 2)	0710102063192022/2	INTERLOCUTORY APPLICATION (I.B.C)/3827(ND)2022	YOGESH SETHI OFFICE LIQUIDATOR M/S. SSMP INDUSTRIS LTD VSMANOJ KUNWAR PROMOTE AND EX-DIRECTOR	Application under any other provisions- IBC,Application under any other provisions- IBC,Application under any other provisions- IBC,Sec 60(5)	2/3/2023	Page No. Missing in E-Stamp Paper and Ticket Not Allowed Mid on Vakalatnama	niclegal
109	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
110	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
111	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
112	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
113	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
114	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
115	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	

116	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
117	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
118	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
119	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
120	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
121	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
122	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
123	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
124	28-02-2023	0710102100582022(N o.of Docs 2)	0710102100582022/2	INTERLOCUTORY APPLICATION (I.B.C)/6195(ND)2022	REGIONAL PF COMMISSIONER NOIDA VSM/S. BIMLA MARU FASHIONS PVT. LTD.	Sec 60(5)	2/3/2023	Order Copy Missed	SHIVANATH
125	25-02-2023	0710102100982022(N o.of Docs 2)	0710102100982022/4	INTERLOCUTORY APPLICATION (I.B.C)/6029(ND)2022	KANTI MOHAN RUSTAGI VS. VIVEK KUMAR JAIN	19(2)	2/3/2023	Page numbers msising in Index in serial number 5 and 6, After Page 19 according to PDF content wrongly filed	Jmrk205
126	25-02-2023	0710102100982022(N o.of Docs 2)	0710102100982022/4	INTERLOCUTORY APPLICATION (I.B.C)/6029(ND)2022	KANTI MOHAN RUSTAGI VS. VIVEK KUMAR JAIN	19(2)	2/3/2023	Page numbers msising in Index in serial number 5 and 6, After Page 19 according to PDF content wrongly filed	Jmrk205
127	25-02-2023	0710102100982022(N o.of Docs 2)	0710102100982022/4	INTERLOCUTORY APPLICATION (I.B.C)/6029(ND)2022	KANTI MOHAN RUSTAGI VS. VIVEK KUMAR JAIN	19(2)	2/3/2023	Page numbers msising in Index in serial number 5 and 6, After Page 19 according to PDF content wrongly filed	Jmrk205

128	28-02-2023	0710102101222022(N o.of Docs 2)	0710102101222022/2	INTERLOCUTORY APPLICATION (I.B.C)/6039(PB)2022	ICICI BANK LIMITED VS. MR.AMIT AGGARWAL	Sec 60(5)	2/3/2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Advocate Sign Missing in Vakalatnama	zkadvocate1@gmail.co
129	1/3/2023	0710102101812022(N o.of Docs 1)	0710102101812022/2	INTERLOCUTORY APPLICATION (I.B.C)/6059(ND)2022	MAYA GUPTA RESOLUTION PROFESSIONAL VS. PROTIMA ARORA	Sec 60(5)	2/3/2023	Page No. Missing in PDF	sachdeva.vidushi@gmail
130	27-02-2023	0710102001612023(N o.of Docs 1)	0710102001612023/1	INTERLOCUTORY APPLICATION (I.B.C)/160(ND)2023	BANK OF BARODA VS. M B MALLS PVT LTD	Sec 60(5)	2/3/2023	Pagination msising in Vakalatnama	Srslegal3150
131	1/3/2023	0710102007252023(N o.of Docs 1)	0710102007252023/2	RESTORATION APPLICATION (IBC)/21(ND)2023	BRILLTECH ENGINEERS PRIVATE LIMITED VS.JASMINE BUILDMART PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/3/2023	Page No. Missing in Index and PDF and E-Stamp and Affidavit Missing and Vakalatnama Missing in PDF According your Index	sheenataqui
132	1/3/2023	0710102132212019(N o.of Docs 7)	0710102132212019/10	COMPANY PETITION IB (IBC)/2628(ND)2019	PUNJAB NATIONAL BANK VS. SARAYA INDUSTRIES LTD	IBC under Sec 7	2/3/2023	Page No. 8 Missing in PDF According your Index and Extra Document Deleted	lrp@123
133	9/8/2018	0710120005752018(N o.of Docs 0)	0710120005752018/8	COMPANY PETITION IB (IBC)/1027(PB)2018	L & T FINANCE LIMITED VS. VIKAS MULTIPLEX DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/3/2023	Page No. 1-148 True Copy Sign Missing in Annexures	
134	9/8/2018	0710120005752018(N o.of Docs 0)	0710120005752018/8	COMPANY PETITION IB (IBC)/1027(PB)2018	L & T FINANCE LIMITED VS. VIKAS MULTIPLEX DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/3/2023	Page No. 1-148 True Copy Sign Missing in Annexures	
135	9/8/2018	0710120005752018(N o.of Docs 0)	0710120005752018/8	COMPANY PETITION IB (IBC)/1027(PB)2018	L & T FINANCE LIMITED VS. VIKAS MULTIPLEX DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/3/2023	Page No. 1-148 True Copy Sign Missing in Annexures	
136	9/8/2018	0710120005752018(N o.of Docs 0)	0710120005752018/8	COMPANY PETITION IB (IBC)/1027(PB)2018	L & T FINANCE LIMITED VS. VIKAS MULTIPLEX DEVELOPERS PRIVATE LIMITED	IBC under Sec 7	2/3/2023	Page No. 1-148 True Copy Sign Missing in Annexures	
137	1/3/2023	0710102107062022(N o.of Docs 1)	0710102107062022/2	INTERLOCUTORY APPLICATION (I.B.C)/80(ND)2023	ASHISH SINGH	Application under any other provisions- IBC	2/3/2023	Counsel Detail Incomplete After Index and Address Missing in Affidavit	AshishSingh
138	27-02-2023	0710102001612023(N o.of Docs 2)	0710102001612023/2	INTERLOCUTORY APPLICATION (I.B.C)/160(ND)2023	BANK OF BARODA VS. M B MALLS PVT LTD	Sec 60(5)	2/3/2023	E-stamp and Affidavit missing	Srslegal3150
139	19-10-2022	0710102087482022(N o.of Docs 0)	0710102087482022/1	INTERLOCUTORY APPLICATION (I.B.C)/5183(ND)2022	MUKESH KUMAR JAIN	Sec 60(5)	2/3/2023	Wrongly Filed	
140	1/3/2023	0710102077342022(N o.of Docs 2)	0710102077342022/4	COMPANY PETITION (COMPANIES ACT)/208(ND)2022	SURJEET SINGH CHADHA VS. CHADHA INFRA TECH LIMITED	Sec. 213	2/3/2023	Counsel Detail Incomplete in Rejoinder in Last Page	lexalliance.jitesh

141	28-02-2023	0710102019042022(N o.of Docs 3)	0710102019042022/4	INTERLOCUTORY APPLICATION (I.B.C)/1723(ND)2022	INABENSA BHARAT PVT. LTD. VS. HARYANA VIDYUT PRASARAN NIGAM LIMITED	Sec 60(5)	2/3/2023	Vakalatnama will be filed on separate miscellaneous diary number	utsavmukherjee
142	1/3/2023	0710102027412020(N o.of Docs 2)	0710102027412020/2	INTERLOCUTORY APPLICATION (I.B.C)/1697(ND)2020	AXIS BANK LIMITED VS. UNIVERSAL BUILDWELL PRIVATE LIMITED	Sec 60(5)	2/3/2023	Address Missing in Affidavit and Case Title Missing in Affidavit	sharad.tyagi@fjls.in
143	28-02-2023	0710102143712019(N o.of Docs 2)	0710102143712019/7	COMPANY PETITION IB (IBC)/2930(ND)2019	SPACEWOOD FURNISHERS PVT LTD VS. THAPAR BUILDERS PVT LTD	IBC Under Sec 9	2/3/2023	Counsel Detail Incomplete After Index	thevidhistra
144	1/3/2023	0710102074372021(N o.of Docs 2)	0710102074372021/6	INTERLOCUTORY APPLICATION (I.B.C)/5185(ND)2021	KAY EM COPPER PVT LTD THROUGH HARVINDER SINGH RESOLUTION PROFESSIONAL VS. AKASH GOYAL & OTHERS	19(2)	2/3/2023	Wrongly Filed Need to be IA	SALUJA
145	1/3/2023	0710102014902021(N o.of Docs 1)	0710102014902021/2	INTERLOCUTORY APPLICATION (I.B.C)/1090(ND)2021	DEBASHIS NANDA VSJAIPURIA BUILDCON PVT LDT	Sec 54(1)	2/3/2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Page No. Missing in PDF	adyasingh96
146	28-02-2023	0710102093812020(N o.of Docs 2)	0710102093812020/12	COMPANY PETITION IB (IBC)/1026(PB)2020	ROHIT PRASAD VS. S&N LIFESTYLE INFRAVENTURES PVT LTD	IBC under Sec 7	2/3/2023	Need to Applicant Sign on Every Pages in Rejoinder and Page No. 23-24, 29-30, 35-48, 83-102, , True Copy Sign Missing and page No. 32-34, 49-51, Pages Cut and Page No. 56-60, 70-72, 77-81, 83-102 , Page Not clear	kartik_ncit
147	14-09-2022	0710102075162022(N o.of Docs 0)	0710102075162022/5	COMPANY APPEAL(COMPANIES ACT)/204(ND)2022	SHREERAKSHE CONSULTANTS AND DESIGNERSPRIVATE LIMITED VS. REGISTRAR OF COMPANIES NCT OF DELHI AND HARYANA	Sec 252 (3)	2/3/2023	Address Mismatch in Affidavit According E-Stamp paper	
148	19-02-2021	0710102014902021(N o.of Docs 0)	0710102014902021/3	INTERLOCUTORY APPLICATION (I.B.C)/1090(ND)2021	DEBASHIS NANDA VSJAIPURIA BUILDCON PVT LDT	Sec 54(1)	2/3/2023	Page No. Missing in PDF	
149	28-02-2023	0710102071942021(N o.of Docs 5)	0710102071942021/17	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	2/3/2023	Incomplete documents filed	iti2019
150	28-02-2023	0710102071942021(N o.of Docs 5)	0710102071942021/17	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	2/3/2023	Incomplete documents filed	iti2019
151	28-02-2023	0710102071942021(N o.of Docs 5)	0710102071942021/17	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	2/3/2023	Incomplete documents filed	iti2019
152	28-02-2023	0710102071942021(N o.of Docs 5)	0710102071942021/17	COMPANY PETITION IB (IBC)/728(ND)2021	EICHER POLARIS PRIVATE LIMITED	IBC Section 59	2/3/2023	Incomplete documents filed	iti2019

153	26-02-2023	0710102092462021(N o.of Docs 2)	0710102092462021/15	COMPANY PETITION IB (IBC)/157(ND)2022	ACCESS EDUTECH PRIVATE LIMITED VS. INNOVISION LIMITED	IBC Under Sec 9	2/3/2023	Wrongly filed	vkjlaw
154	30-01-2023	0710102009312022(N o.of Docs 1)	0710102009312022/8	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	2/3/2023	Affidavit Back date	tanupriyagupta
155	30-01-2023	0710102009312022(N o.of Docs 1)	0710102009312022/8	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	2/3/2023	Affidavit Back date	tanupriyagupta
156	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
157	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
158	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
159	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
160	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
161	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
162	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
163	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
164	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	
165	2/1/2023	0710102000522023(N o.of Docs 0)	0710102000522023/1	INTERLOCUTORY APPLICATION (I.B.C)/152(ND)2023	BINDAL PAPER MILLS LIMITED VSPEBBLES PROLEASE PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Address Mismatch in Affidavit According E-Stamp Paper	



166	30-01-2023	0710102009312022(N o.of Docs 1)	0710102009312022/8	COMPANY PETITION IB (IBC)/250(ND)2022	NARESH KUMAR VS. M/S. INTERNATIONAL LAND DEVELOPERS PVT. LTD.	IBC under Sec 7	2/3/2023	Affidavit Back date	tanupriyagupta
167	27-02-2023	0710102080072022(N o.of Docs 1)	0710102080072022/1	COMPANY PETITION (COMPANIES ACT)/23(ND)2023	VIKAS PALIWAL VS. HEMKUNT MANAGEMENT CONSULTANCY PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	1/3/2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama and Client Sign Missing	NSK_KOCHHARNI TIN
168	25-02-2023	0710102032222022(N o.of Docs 4)	0710102032222022/22	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
169	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/24	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
170	27-02-2023	0710102080102022(N o.of Docs 1)	0710102080102022/1	COMPANY PETITION (COMPANIES ACT)/24(ND)2023	AARTI MITTAL VS. HIMALAYA ESOLUTIONS PRIVATE LIMITED	Sec. 241(1),Sec. 242(4),Section 246	1/3/2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama	NSK_KOCHHARNI TIN
171	27-02-2023	0710102080062022(N o.of Docs 1)	0710102080062022/1	COMPANY PETITION (COMPANIES ACT)/27(ND)2023	SHRI HARISH CHANDER VS. HEMKUNT BUSINESS SOLUTIONS PRIVATELIMITED	Sec. 241(1),Sec. 242(4),Section 246	1/3/2023	Index Missing and Ticket Not Allowed Mid on Vakalatnama and Date Missing in Vakalatnama and Client Sign Missing	NSK_KOCHHARNI TIN
172	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/21	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
173	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/23	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
174	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/20	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
175	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/25	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
176	25-02-2023	0710102013222022(N o.of Docs 4)	0710102013222022/8	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	1/3/2023	Pages 160, 185 according to PDF Not Clear, Volume 2 filed twice, Volume 3 missing	Jmrk205

177	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/26	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
178	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/29	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
179	24-02-2023	0710200714362018(N o.of Docs 1)	0710200714362018/17	COMPANY PETITION IB (IBC)/1031(ND)2018	SURINDER MANCHANDA VS NOSOLAR INTERNATIONAL LIMITED	Application under any other provisions	1/3/2023	Need to File in IA	SBD@IP606
180	24-02-2023	0710200714362018(N o.of Docs 1)	0710200714362018/17	COMPANY PETITION IB (IBC)/1031(ND)2018	SURINDER MANCHANDA VS NOSOLAR INTERNATIONAL LIMITED	Application under any other provisions	1/3/2023	Need to File in IA	SBD@IP606
181	24-02-2023	0710200714362018(N o.of Docs 1)	0710200714362018/17	COMPANY PETITION IB (IBC)/1031(ND)2018	SURINDER MANCHANDA VS NOSOLAR INTERNATIONAL LIMITED	Application under any other provisions	1/3/2023	Need to File in IA	SBD@IP606
182	24-02-2023	0710200714362018(N o.of Docs 1)	0710200714362018/17	COMPANY PETITION IB (IBC)/1031(ND)2018	SURINDER MANCHANDA VS NOSOLAR INTERNATIONAL LIMITED	Application under any other provisions	1/3/2023	Need to File in IA	SBD@IP606
183	25-02-2023	0710102032222022(N o.of Docs 4)	0710102032222022/27	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
184	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/15	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
185	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/30	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
186	25-02-2023	0710102014522023(N o.of Docs 2)	0710102014522023/1	INTERLOCUTORY APPLICATION (I.B.C)/943(ND)2023	MUKESH GUPTA RESOLUTION PROFESSIONAL VS. WING CONSTRUCTION AND DEVELOPERS	Sec 60(5)	1/3/2023	Affidavit verification place msising, True Copy sign missing in Pages 90 to 108 according to PDF, Board Resolution msising	Harishtaneja78
187	27-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/32	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Page No. Missing in PDF and Extra Document Delete	ravi0302196
188	25-02-2023	0710102074292022(N o.of Docs 2)	0710102074292022/3	COMPANY PETITION IB (IBC)/674(ND)2022	EMGREEN IMPEX LIMITED VS. AVSL INDUSTRIES LIMITED	IBC Under Sec 9	1/3/2023	Page No. 5-16 True Copy Sign Missing	lexforiconsulting

189	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/28	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
190	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/16	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
191	25-02-2023	0710102013222022(N o.of Docs 4)	0710102013222022/8	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	1/3/2023	Pages 160, 185 according to PDF Not Clear, Volume 2 filed twice, Volume 3 missing	Jmrk205
192	27-02-2023	0710102016812022(N o.of Docs 2)	0710102016812022/4	INTERLOCUTORY APPLICATION (I.B.C)/1046(ND)2022	GAURAV KATIYAR VS. EARTHCON INFRACON PRIVATE LIMITED & ORS.	Sec 60(5)	1/3/2023	Blank Document Show Please Document Upload Once Again	Diwanadvocates
193	20-09-2022	0710102076912022(N o.of Docs 0)	0710102076912022/2	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	1/3/2023	E-Stamp Paper Missing	
194	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/17	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
195	27-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/31	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Page No. Missing in PDF and Extra Docuement Deleted	ravi0302196
196	25-02-2023	0710102032222022(N o.of Docs 4)	0710102032222022/13	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
197	25-02-2023	0710102013222022(N o.of Docs 4)	0710102013222022/8	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	1/3/2023	Pages 160, 185 according to PDF Not Clear, Volume 2 filed twice, Volume 3 missing	Jmrk205
198	27-02-2023	0710102076912022(N o.of Docs 2)	0710102076912022/3	COMPANY PETITION IB (IBC)/702(ND)2022	EDELWEISS ASSET RECONSTRUCTION COM LIMITED VS. ORIENTAL TRIMEX LIMITED	IBC under Sec 7	1/3/2023	E-Stamp Paper Missing and 3 Rs. Court Fess Missing in Vakalatnama	lex.corpn@gmail.com
199	4/9/2022	0710102068412022(N o.of Docs 0)	0710102068412022/2	COMPANY APPEAL(COMPANIES ACT)/250(ND)2022	ANAND VARDHAN AND ANOTHER VS. SUKHIJA HOSPITALITY PRIVATE LIMITED	Application under any other provisions ,Rule 11 of NCLT,Sec 252 (3)	1/3/2023	Page No. 5 Missing in PDF According your Index	
200	25-02-2023	0710102013222022(N o.of Docs 4)	0710102013222022/8	COMPANY PETITION IB (IBC)/158(ND)2022	V LINK SYSTEMS PRIVATE LIMITED VS. PRIMATEL FIBCOM LIMITED	IBC Under Sec 9	1/3/2023	Pages 160, 185 according to PDF Not Clear, Volume 2 filed twice, Volume 3 missing	Jmrk205

201	25-02-2023	0710102032222022(N o.of Docs 4)	0710102032222022/14	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
202	24-02-2023	0710102108752020(N o.of Docs 1)	0710102108752020/4	COMPANY PETITION (COMPANIES ACT)/164(ND)2020	B.N. MEHTA VS. PGT COMPONENTS LIMITED	Sec. 97(1)	1/3/2023	E-stamp msising	advraj77
203	27-02-2023	0710102025212022(N o.of Docs 4)	0710102025212022/7	INTERLOCUTORY APPLICATION (I.B.C)/1679(ND)2022	SRIGOPAL CHOUDHURY VS. KARNATAKA BANK	Rule 11 of NCLT, 2016	1/3/2023	Wrongly Filed Need to be IA	ADITYAGAURI
204	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/19	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
205	27-02-2023	0710102025212022(N o.of Docs 2)	0710102025212022/6	INTERLOCUTORY APPLICATION (I.B.C)/1679(ND)2022	SRIGOPAL CHOUDHURY VS. KARNATAKA BANK	Rule 11 of NCLT, 2016	1/3/2023	3 Rs. Court Fess Missing in Vakalatnama	ADITYAGAURI
206	25-02-2023	0710102032222022(N o.of Docs 3)	0710102032222022/18	COMPANY PETITION IB (IBC)/383(ND)2022	ASCENT BUILDTECH PRIVATE LIMITED VS. ASCENT BUILDTECH PRIVATE LIMITED	IBC Under Sec 10	1/3/2023	Affidavit verification place not Clear at all	ravi0302196
207	13-07-2020	0710102070012020(N o.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
208	13-07-2020	0710102070012020(N o.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
209	13-07-2020	0710102070012020(N o.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
210	13-07-2020	0710102070012020(N o.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
211	13-07-2020	0710102070012020(N o.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
212	13-07-2020	0710102070012020(N o.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
213	3/11/2019	0710102143712019(N o.of Docs 0)	0710102143712019/6	COMPANY PETITION IB (IBC)/2930(ND)2019	SPACEWOOD FURNISHERS PVT LTD VS. THAPAR BUILDERS PVT LTD	IBC Under Sec 9	28-02-2023	Counsel Detail Incomplete After Index	
214	27-02-2023	0710102106572022(N o.of Docs 2)	0710102106572022/2	INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2023	STATE BANK OF INDIA VS. K.M. SEBASTINE	Application under any other provisions- IBC	28-02-2023	Place court fees of Rs.5 on Blank side of the Vakalatnama.	Niharika
215	27-02-2023	0710102106572022(N o.of Docs 2)	0710102106572022/2	INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2023	STATE BANK OF INDIA VS. K.M. SEBASTINE	Application under any other provisions- IBC	28-02-2023	Place court fees of Rs.5 on Blank side of the Vakalatnama.	Niharika
216	27-02-2023	0710102064322022(N o.of Docs 1)	0710102064322022/3	COMPANY PETITION IB (IBC)/626(ND)2022	HDFC BANK LIMITED VS. RENU GAMBHIR	Section 95(1)	28-02-2023	Page No. Missing in PDF	Kakra.associates

217	27-02-2023	0710102064322022(N o.of Docs 1)	0710102064322022/3	COMPANY PETITION IB (IBC)/626(ND)2022	HDFC BANK LIMITED VS. RENU GAMBHIR	Section 95(1)	28-02-2023	Page No. Missing in PDF	Kakra.associates
218	27-02-2023	0710102064322022(N o.of Docs 1)	0710102064322022/3	COMPANY PETITION IB (IBC)/626(ND)2022	HDFC BANK LIMITED VS. RENU GAMBHIR	Section 95(1)	28-02-2023	Page No. Missing in PDF	Kakra.associates
219	27-02-2023	0710102064322022(N o.of Docs 1)	0710102064322022/3	COMPANY PETITION IB (IBC)/626(ND)2022	HDFC BANK LIMITED VS. RENU GAMBHIR	Section 95(1)	28-02-2023	Page No. Missing in PDF	Kakra.associates
220	27-02-2023	0710102095242022(N o.of Docs 1)	0710102095242022/1	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/114(ND)2022	ADGYDE SOLUTIONS PRIVATE LIMITED	Sec. 230-232 - Second Motion	28-02-2023	Address Mismatch in Affidavit	CPINDIA
221	27-02-2023	0710102095992022(N o.of Docs 1)	0710102095992022/3	COMPANY PETITION IB (IBC)/2(ND)2023	MRS. GUNITA DASWAL PERSONAL GUARANTOR VS. PUNJAB NATIONAL BANK	Section 94(1)	28-02-2023	Vakalatnama Not clear and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	vmkannan
222	2/9/2022	0710102071782022(N o.of Docs 0)	0710102071782022/3	COMPANY PETITION IB (IBC)/685(ND)2022	ADITYA BIRLA FINANCE LIMITED VS. SITI BROADBAND SERVICES PRIVATE LIMITED	IBC under Sec 7	28-02-2023	Affidavit Back Date and Page No. 88-90, 93, 99, 101, 115-117, Page Not clear	
223	27-02-2023	0710102105902022(N o.of Docs 1)	0710102105902022/3	INTERLOCUTORY APPLICATION (I.B.C)/6302(PB)2022	JONES LANG LASALLE BUILDING OPERATIONS PRIVATE VS. CELEBRATION CITY PROJECTS PRIVATE LIMITED	Sec 60(5)	28-02-2023	Affidavit Back Date	varunmudgal
224	30-09-2020	0710102093812020(N o.of Docs 0)	0710102093812020/11	COMPANY PETITION IB (IBC)/1026(PB)2020	ROHIT PRASAD VS. S&N LIFESTYLE INFRAVENTURES PVT LTD	IBC under Sec 7	28-02-2023	Need to Applicant Sign on Every Pages in Reply and Page No. 32-34 39-41, 49-51, 56-59, 70-72, 77-81, 83-88, 89-101 Page Not clear and page No. 35-45 True Copy Sign Missing	
225	23-02-2023	0710102104502019(N o.of Docs 1)	0710102104502019/17	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	28-02-2023	Notary Verify Date Missing in Affidavit	bhavanaduhoon
226	23-02-2023	0710102104502019(N o.of Docs 1)	0710102104502019/17	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	28-02-2023	Notary Verify Date Missing in Affidavit	bhavanaduhoon
227	23-02-2023	0710102104502019(N o.of Docs 1)	0710102104502019/17	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	28-02-2023	Notary Verify Date Missing in Affidavit	bhavanaduhoon

228	23-02-2023	0710102104502019(N o.of Docs 1)	0710102104502019/17	COMPANY PETITION IB (IBC)/1721(PB)2019	E N SAKTHIDHARAN MENON VS. TECPRO INFRA-PROJECTS LIMITED	IBC Under Sec 9	28-02-2023	Notary Verify Date Missing in Affidavit	bhavanaduhoon
229	3/11/2019	0710102143712019(N o.of Docs 0)	0710102143712019/6	COMPANY PETITION IB (IBC)/2930(ND)2019	SPACEWOOD FURNISHERS PVT LTD VS. THAPAR BUILDERS PVT LTD	IBC Under Sec 9	28-02-2023	Counsel Detail Incomplete After Index	
230	3/11/2019	0710102143712019(N o.of Docs 0)	0710102143712019/6	COMPANY PETITION IB (IBC)/2930(ND)2019	SPACEWOOD FURNISHERS PVT LTD VS. THAPAR BUILDERS PVT LTD	IBC Under Sec 9	28-02-2023	Counsel Detail Incomplete After Index	
231	3/11/2019	0710102143712019(N o.of Docs 0)	0710102143712019/6	COMPANY PETITION IB (IBC)/2930(ND)2019	SPACEWOOD FURNISHERS PVT LTD VS. THAPAR BUILDERS PVT LTD	IBC Under Sec 9	28-02-2023	Counsel Detail Incomplete After Index	
232	27-02-2023	0710102106572022(N o.of Docs 2)	0710102106572022/2	INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2023	STATE BANK OF INDIA VS. K.M. SEBASTINE	Application under any other provisions- IBC	28-02-2023	Place court fees of Rs.5 on Blank side of the Vakalatnama.	Niharika
233	27-02-2023	0710102106572022(N o.of Docs 2)	0710102106572022/2	INTERLOCUTORY APPLICATION (I.B.C)/102(ND)2023	STATE BANK OF INDIA VS. K.M. SEBASTINE	Application under any other provisions- IBC	28-02-2023	Place court fees of Rs.5 on Blank side of the Vakalatnama.	Niharika
234	9/8/2022	0710102064812022(N o.of Docs 0)	0710102064812022/3	COMPANY PETITION IB (IBC)/628(ND)2022	HDFC BANK LTD VS. RAJIV GAMBHIR	Section 95(1)	28-02-2023	Pagination msising in Vakalatnama	
235	13-07-2020	0710102070012020(N o.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
236	13-07-2020	0710102070012020(N o.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
237	13-07-2020	0710102070012020(N o.of Docs 0)	0710102070012020/7	COMPANY APPLICATION(COMPANIES ACT)/319(ND)2020	VP SHARMA	Rule 11 of NCLT	28-02-2023	Wrongly filed Need to be IA	
238	17-09-2022	0710102075972022(N o.of Docs 0)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	27-02-2023	Page No. 268, 503, 593 Need to Typed Copy and Date Missing in Vakalatnama	
239	17-09-2022	0710102075972022(N o.of Docs 0)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	27-02-2023	Page No. 268, 503, 593 Need to Typed Copy and Date Missing in Vakalatnama	
240	24-02-2023	0710102004502021(N o.of Docs 2)	0710102004502021/3	INTERLOCUTORY APPLICATION (I.B.C)/599(PB)2021	SURESH CHANDER KAPUR VS. MANISH KUMAR	Sec 60(5)	27-02-2023	Page No. 57, 66-68, Page Not clear and Page No. 78 - 93 True Copy Sign Missing and Date Missing in Vakalatnama	abhi4064
241	17-09-2022	0710102075972022(N o.of Docs 0)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	27-02-2023	Page No. 268, 503, 593 Need to Typed Copy and Date Missing in Vakalatnama	

242	23-02-2023	0710102090822022(N o.of Docs 1)	0710102090822022/1	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	27-02-2023	Address Missing in Affidavit and Page No. 4-9 True Copy Sign Missing	advasiya
243	20-01-2022	0710102006202022(N o.of Docs 0)	0710102006202022/2	COMPANY PETITION IB (IBC)/154(ND)2022	MS. RICHA DAVE VS. PURPLE THOUGHTS INDIA PRIVATE LIMITED	IBC Under Sec 9	27-02-2023	Incomplete Vakalatnama and 25 Rs. Welfare and 3 Rs Court Fess Missing in Vakalatnama	
244	23-02-2023	0710102090822022(N o.of Docs 1)	0710102090822022/1	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	27-02-2023	Address Missing in Affidavit and Page No. 4-9 True Copy Sign Missing	advasiya
245	27-02-2023	0710102025212022(N o.of Docs 2)	0710102025212022/4	INTERLOCUTORY APPLICATION (I.B.C)/1679(ND)2022	SRIGOPAL CHOUDHURY VS. KARNATAKA BANK	Rule 11 of NCLT, 2016	27-02-2023	Page No. 7 After Missing in PDF	kushalbansal
246	24-02-2023	0710102053452022(N o.of Docs 2)	0710102053452022/4	INTERLOCUTORY APPLICATION (I.B.C)/3457(ND)2022	MR. AISHWARYA MOHAN GAHRANA VS. GA & ASSOCIATES COMPANY SECRETARIES LLP MEMBER OF THE COC OF FOR KAGAZ PRINT -N-PACK INDIA PVT.LTD	Sec 60(5)	27-02-2023	Need to Applicant sign on Every Pages in Reply and 1 Rs. Court Missing in Vakalatnama	jalpa1415
247	23-02-2023	0710102090822022(N o.of Docs 1)	0710102090822022/1	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	27-02-2023	Address Missing in Affidavit and Page No. 4-9 True Copy Sign Missing	advasiya
248	17-09-2022	0710102075972022(N o.of Docs 0)	0710102075972022/6	COMPANY PETITION (COMPANIES ACT)/162(ND)2022	SANDEEP GARG VS. SHRI SHRINIVAS	Sec. 241(1),Sec. 242(4)	27-02-2023	Page No. 268, 503, 593 Need to Typed Copy and Date Missing in Vakalatnama	
249	23-02-2023	0710102090822022(N o.of Docs 1)	0710102090822022/1	COMPANY PETITION IB (IBC)/39(ND)2023	BANK OF BARODA VS. CYGNUS SPLENDID LIMITED	IBC under Sec 7	27-02-2023	Address Missing in Affidavit and Page No. 4-9 True Copy Sign Missing	advasiya
250	24-02-2023	0710102008102020(N o.of Docs 1)	0710102008102020/15	COMPANY PETITION IB (IBC)/358(ND)2020	M/S PERFECT INFRAENGINEERS LIMITED VS. M/S LG ELECTRONICS INDIA PVT. LTD.	IBC Under Sec 9	27-02-2023	25 Rs. Welfare and 3 Rs. court Fess Missing in Vakalatnama and Vakalatnama Not clear and Ticket Not Allowed Mid on Vakalatnama and Clint Sign Missing	Legalways_offices
251	29-02-2020	0710102026912020(N o.of Docs 0)	0710102026912020/17	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/43(ND)2020	PRIYAVRAT INFRASTRUCTURE PRIVATE LIMITED	Sec. 230-232 - Second Motion	27-02-2023	Address Mismatch in Affidavit	
252	24-02-2023	0710102002392023(N o.of Docs 1)	0710102002392023/3	COMPANY PETITION IB (IBC)/43(ND)2023	M/S INDUSTRIAL CHEMICALS VS. NIPMAN FASTENER INDUSTRIES PRIVATELIMITED	IBC Under Sec 9	27-02-2023	Index Missing and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama	jaiantdehadrai
253	9/6/2022	Interlocutory Application (I.B.C)	710102047422022	COMPANY PETITION IB (IBC)/431(ND)2019	ANSHUL GUPTA VS SAURABH RATHI	Sec 60(5)	28/02/2023	main case wrong according your pdf please check pdf	RISHI

254	3/8/2022	Interlocutory Application (I.B.C)	710102063322022	COMPANY PETITION IB (IBC)/806(PB)2019	RAVINDER AGGARWAL VS RAVINDER AGGARWAL	Sec 60(5)	28/02/2023	Need to Application Sign Every Pages Page No. 52-55 28-67, 79-82 94-97, 109-112, 123-127, 138-141, 153-158, 170-173, 185-189, 198-201, 213-216, 229-232, 244-247, 258-260, 272-274, 282-285, 297-299, 310-313, 325-327, 339-342, 354-357, 369-372, 394-397, 410-413, 425-428, 439-446, 448-480, 492-500, 511-518, 531-544, 557-560, 572-575, 587-594, 606-611, Page Not clear and Page No. 762-863 True Copy Sign Missing &&quot; need to upload clear copy &&quot;	RISHI
255	17/12/2022	Interlocutory Application (I.B.C)	710102104192022	COMPANY PETITION IB (IBC)/411(ND)2020	IIFL FINANCE LIMITED VS IIFL FINANCE LIMITED	Sec 42	28/02/2023	section wrong according you pdf &&quot;&am p;&&quot;&am p;&&quot;applicant name should be number 1 first in memo party	Sandhya Chawla
256	20/12/2022	Cross Application (IBC)	710102105372022	COMPANY PETITION IB (IBC)/2516(ND)2019	BHIM SAIN GOYAL VS RONAK ASHOK SURANI	Sec 66(1)	3/3/2023	case type wrong section wrong Pg- 2 missed applicant name should be on first number in memo party pdf not clear	PARMOD
257	29/12/2022	Miscellaneous Application (IBC)	710102107772022	COMPANY PETITION IB (IBC)/1022(ND)2018	NIRMALA SINGH VS MUKESH GUPTA	Sec 60(5)	2/3/2023	case type wrong according your Pg- 61 missed Pg-62 double page	vikas
258	9/1/2023	Interlocutory Application (I.B.C)	710102002822023	COMPANY PETITION IB (IBC)/1048(ND)2019	J. P. ENGINEERS PRIVATE LIMITED VS MOHINDER JAIN	Sec 66(1)	28/02/2023	section wrong according you pdf	vikas
259	13/01/2023	Interlocutory Application (I.B.C)	710102004602023	COMPANY PETITION IB (IBC)/1565(PB)2018	ABHAY AGARWAL (HUF) VS ATUL KUMAR KANSAL	Sec 60(5)	1/3/2023	Pg-69,65,74,75, 77 not clear please check your pdf	SAUMYA
260	1/2/2023	Interlocutory Application (I.B.C)	710102012312023	COMPANY PETITION IB (IBC)/1343(PB)2018	SANDEEP GOEL LIQUIDATOR ONE WORLD TRAVEL SOLUTIONS LTD VS ATUL KUMAR KANSAL	Regulation 44(2), Liquidation process Regulation, 2016	1/3/2023	please delete one pdf	Rajiv kumar
261	1/2/2023	Interlocutory Application (I.B.C)	710102012222023	COMPANY PETITION IB (IBC)/753(ND)2022	STATE BANK OF INDIA VS SMT SEEMA DHINGRA	Application under any other provisions- IBC	3/3/2023	Memo Party Missing	ARV CHAMBERS LAW
262	28/01/2023	Restoration Application (IBC)	710102011202023	COMPANY PETITION IB (IBC)/138(ND)2020	ARUN MITTAL VS PRABHAT JAIN LIQUIDATOR OF M/S NARMADA CEREAL PVT. LTD.	Rule 11 of NCLT, 2016	28/02/2023	technically wrong section	SANGEETA BOHRA





271	8/2/2023	Interlocutory Application (I.B.C)	710102014182023	COMPANY PETITION IB (IBC)/798(ND)2022	ANIL KUMAR GUPTA VS AMAR CHAND GUPTA & ORS	Rule 11 of NCLT, 2016	3/3/2023	Main Case Missing in Vakalatnama Notary Stamp Missing in E-Stamp paper	KARAN
272	10/2/2023	Interlocutory Application (I.B.C)	710102015182023	COMPANY PETITION IB (IBC)/113(ND)2021	VISTRA ITCL LIMITED VS ANSAL URBAN CONDOMINIUMS PRIVATE LIMITED	Sec 60(5)	3/3/2023	Page No. 90- 166 Page Not Clear and Page No. 90-166 Double Pagnation	DINESH CHAWLA
273	10/2/2023	Interlocutory Application (I.B.C)	710102015172023	COMPANY PETITION IB (IBC)/1059(ND)2018	SAROJ BALA MEHTA VS ANAND SONBHADRA	Sec 60(5)	3/3/2023	25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Please All Document Merge One PDF and Page No. 29, 31, 33, Page Not Clear and Page No. 41, 43, 44 Hand Written Not Allowed Need to Typed Copy	Anand
274	13/02/2023	Company Application(Companies Act)	710102015642023	COMPANY PETITION IB (IBC)/1059(ND)2018	YKM HOLDINGS PVT LTD VS ANAND SONBHADRA	Application under any other provisions	28/02/2023	wrong file please choose location chd bench case type wrong main case not link	HARKESH
275	10/2/2023	Interlocutory Application (I.B.C)	710102015092023	COMPANY PETITION IB (IBC)/17(ND)2019	ANOOP KUMAR SRIVASTAVA VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	28/02/2023	pdf not clear please upload clear	Kumar Mihir
276	13/02/2023	Company Application(Companies Act)	710102015482023	CP(AA) MERGER AND AMALGAMATION(COMPANIES ACT)/122(ND)2022	AMZEN REALTORS AND DEVELOPERS PRIVATELIMITED VS M/S INTELICITY BUSINESS PARK PVT. LTD	Rule 11 of NCLT	1/3/2023	index missing	Afnaan
277	11/2/2023	Interlocutory Application (I.B.C)	710102015412023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	28/02/2023	Page No. 172-176 Page Not Clear	ABHISHEK
278	14/02/2023	Interlocutory Application (I.B.C)	710102015862023	COMPANY PETITION IB (IBC)/1781(ND)2018	SANJAY JAIN VS SHIV NANDAN SHARMA	Sec 60(5)	3/3/2023	Applicant Should be First on Memo Party and Application and Cover Page and Case Title	Ayush Sharma
279	15/02/2023	Interlocutory Application (I.B.C)	710102016242023	COMPANY PETITION IB (IBC)/21(ND)2022	KAPIVAR-HARANAND MOTHERS PRIDE CONSORTIUM VS MOTHERS PRIDE EDUCATION INSTITUTION PVT. LTD.	Rule 11 of NCLT, 2016	2/3/2023	Ticket Not Allowed Mid on content of Vakalatnama	Prakriti Deshwal
280	16/02/2023	Company Appeal (IBC)	710102016602023	COMPANY PETITION IB (IBC)/900(ND)2020	SUBHASH SINGH AND ANR. VS HEMA ENGINEERING INDUSTRIES LIMITED	Sec 42	2/3/2023	pagE:15, 19-20, 24-28, not clear, page blank after 98, etc	Pranaya

281	16/02/2023	Interlocutory Application (I.B.C)	710102016582023	COMPANY PETITION IB (IBC)/268(ND)2021	HEMANSHU JETLEY RP SHRI VISHNU EATABLES INDIA LTD VS VISHNU BHAGWAN & OTHERS	Application under any other provisions- IBC,Sec 66(1)	3/3/2023	page number 165-169,226-227,230-234, not clear page	JAGNEET SINGH
282	16/02/2023	Interlocutory Application (I.B.C)	710102016692023	COMPANY PETITION IB (IBC)/460(ND)2021	ANISH AGARWAL VS VISHAL SHARMA	19(2)	2/3/2023	Address Mismatch in Affidavit	Sanjay Kumar Singh
283	15/02/2023	Interlocutory Application (I.B.C)	710102016232023	COMPANY PETITION IB (IBC)/2380(ND)2019	AD VICTORIAM VENTURES PRIVATE LIMITED VS AFFLE (INDIA) LIMITED	Sec 60(5)	1/3/2023	Section Not Mentioned in Index and E-Stamp paper Missing and Page No. Missing in Vakalatnama in PDF According your Index	ANAND
284	15/02/2023	Interlocutory Application (I.B.C)	710102016182023	COMPANY PETITION IB (IBC)/525(ND)2017	CHHARIA HOLDINGS PRIVATE LIMITED VS ANUP KUMAR	Application under any other provisions- IBC,Sec 60(5),Rule 11 of NCLT, 2016	3/3/2023	Pg-99 to 101 not clear	Urvashi
285	16/02/2023	Interlocutory Application (I.B.C)	710102016402023	COMPANY PETITION IB (IBC)/24(PB)2022	SANJAY GARG VS ANUP KUMAR	Application under any other provisions- IBC	2/3/2023	memo party pagination missed in index and in application	Asiya Khan
286	16/02/2023	Interlocutory Application (I.B.C)	710102016722023	COMPANY PETITION IB (IBC)/1935(PB)2019	SAJEVE BHUSHAN DEORA RP OF SMS VS ANUP KUMAR	Application under any other provisions- IBC	3/3/2023	Page No. 666-667 Need to English Translate Copy	Sajeve Bhushan Deora
287	16/02/2023	Interlocutory Application (I.B.C)	710102016382023	COMPANY PETITION IB (IBC)/375(PB)2018	DR. MRS. NIRMALJIT KAUR & ANR CREDITOR VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	3/3/2023	main case year wrong	Mr. Mushtaq Salim
288	16/02/2023	Company Application(Companies Act)	710102016362023	COMPANY PETITION (COMPANIES ACT)/25(ND)2010	ANIL KUMAR GARG VS M/S QUEENS GRANITE PVT LTD	Application under any other provisions	28/02/2023	case type wrong	Vipul Ganda
289	20/02/2023	Miscellaneous Application (IBC)	710102017552023	COMPANY PETITION IB (IBC)/2081(ND)2019	EMPLOYEES PROVIDENT FUND ORGANISATION VS SUNIL KUMAR AGARWAL	Any other provision - Govt body	2/3/2023	case type wrong wrong index stamp paper missed Pg-23,24,29,31,34 not clear court fee and welfare missed in vakalatnama	Puneett Singhal
290	20/02/2023	Interlocutory Application (I.B.C)	710102017572023	COMPANY PETITION IB (IBC)/375(PB)2018	VISHAL KHULLAR THROUGH POA HOLDER MADAN MOHAN KHULLAR VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	3/3/2023	main case wrong	Mr. Mushtaq Salim
291	20/02/2023	Interlocutory Application (I.B.C)	710102017512023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL FOR THREE C PROJECTS PVT LTD VS GIRISH CHANDER JOSHI	Application under any other provisions- IBC	3/3/2023	page number 189-193,228,256-257,398-407,410,424-425, not clear page and page number double after 176 Applicant Name Should be on First Page in Memo Party and Application Cover Page	ABHISHEK

292	20/02/2023	Interlocutory Application (I.B.C)	710102017602023	COMPANY PETITION IB (IBC)/181(PB)2020	VISHAL ENGINEERING COMPNAY (PARTNERSHIP FIRM) VS LEXUS INDIA LIMITED	Sec. 12A	2/3/2023	applicant name should be first case title	Sameer
293	20/02/2023	Interlocutory Application (I.B.C)	710102017532023	COMPANY PETITION IB (IBC)/1071(ND)2019	M/S GUPTA JI ELECTRIC COMPANY VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	Sec 60(5)	27/02/2023	case title wrong according to applicant name	Sahil
294	18/02/2023	Interlocutory Application (I.B.C)	710102017332023	COMPANY PETITION IB (IBC)/501(ND)2022	SANJAY KUMAR AGARWAL VS M/S STRAIGHT EDGE CONTRACTS PVT. LTD.	22(3)a	3/3/2023	page number 12, not clear page Applicant Name Should be on First Page in Memo Party and Application Cover Page	Sanjay
295	20/02/2023	Interlocutory Application (I.B.C)	710102017522023	COMPANY PETITION IB (IBC)/1293(ND)2018	MARKETING TIMES AUTOMOBILES VS MARKETING TIMES AUTOMOBILES	Application under any other provisions- IBC	3/3/2023	pagination missed in index contact to registry	Subramanian Nataraja
296	21/02/2023	Interlocutory Application (I.B.C)	710102018102023	COMPANY PETITION IB (IBC)/477(ND)2021	UMESH CHANDER & ORS. VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Sec 60(5)	27/02/2023	main case No Wrongly mentioned in soft copy	Nithin
297	21/02/2023	Interlocutory Application (I.B.C)	710102018152023	COMPANY PETITION IB (IBC)/811(ND)2022	TAPAN CHAKRABORTY VS GRJ DISTRIBUTORS AND DEVELOPERS PRIVATE LIMITED	Application under any other provisions- IBC	3/3/2023	memo party Paste on Top in Index before Application	Vishal Gupta
298	22/02/2023	Interlocutory Application (I.B.C)	710102018302023	COMPANY PETITION IB (IBC)/898(ND)2020	Z-COM INDIA PRIVATE LIMITED VS FRONTLINE (NCR) BUSINESS SOLUTIONS PVT. LTD	Rule 11 of NCLT, 2016	3/3/2023	Counsel Detail Incomplete in Prayer and Applicant Sign Missing on Prayer	PARTHO
299	21/02/2023	Interlocutory Application (I.B.C)	710102017842023	COMPANY PETITION IB (IBC)/22(ND)2018	NCJ INFRASTRUCTURE PVT LTD SUCCESSFUL RESOLUTION VS CHANDRA SHEKHAR SHARMA	Sec 60(5)	3/3/2023	Applicant Name Should be on First Page in Memo Party and Application Cover Page	ABHISHEK
300	21/02/2023	Interlocutory Application (I.B.C)	710102017892023	COMPANY PETITION IB (IBC)/1311(ND)2018	DEEPAK KHANDELWAL VS FE AAGROCHEM PVT.LTD	Regulation 44(2), Liquidation process Regulation, 2016	28/02/2023	applicant name should be first at case title and section wrong according your pdf	AKARSH KASHYAP
301	21/02/2023	Company Application(Companies Act)	710102017862023	COMPANY PETITION (COMPANIES ACT)/112(ND)2014	MANISHA ANAND VS M/S SAGA INFO SOLUTIONS PVT. LTD. & ORS	Rule 11 of NCLT	3/3/2023	Applicant Should Address First on Memo Party	PRANAY AGRAWALA
302	24/02/2023	Company Application(Companies Act)	710102019062023	COMPANY PETITION (COMPANIES ACT)/5(ND)2015	RISHU MANGA VS M/S BRANDS ACADEMY PRIVATE LIMITED	Rule 11 of NCLT	28/02/2023	section wrong according your pdf and sign missing in application page and affidavit back date and page number 6-13 not clear page and memo party missing	Aman Bhalla

303	24/02/2023	Interlocutory Application (I.B.C)	710102019022023	COMPANY PETITION IB (IBC)/411(ND)2020	DEPARTMENT OF SALES TAX VS M/S TELEXCELL INFORMATION SYSTEMS LTD.	Sec 60(5)	27/02/2023	Section Not Mentioned in Index and Memo Party Missing and need to applicant Sign on ever pages in application and Page No. 10-15 True Copy Sign Missing and Date Missing in Vakalatnama	Shwetal shepal
304	23/02/2023	Interlocutory Application (I.B.C)	710102018772023	COMPANY PETITION IB (IBC)/446(ND)2017	TAKKSHILL ENTERPRISES VS IAP COMPANY PRIVATE LIMITED	Sec 60(5)	1/3/2023	applicant name should appear at no.1 in memo party and applicant name should be first case title	ROHIT RATHI
305	22/02/2023	Interlocutory Application (I.B.C)	710102018392023	COMPANY PETITION IB (IBC)/1096(PB)2018	CFM ASSETS RECONSTRUCTION PVT LTD VS M/S ACTION ISPAT AND POWER PRIVATE LIMITED	Sec 60(5)	28/02/2023	applicant name should be first case title	Sandeep
306	23/02/2023	Restoration Application (IBC)	710102018852023	COMPANY PETITION IB (IBC)/229(ND)2022	MR. RAJA SOM SEHRAWAT VS OPTIEMUS INFRACOM LIMITED	Rule 11 of NCLT, 2016	1/3/2023	case type wrong	SUDHINDRA TRIPATHI
307	24/02/2023	Interlocutory Application (I.B.C)	710102019082023	COMPANY PETITION IB (IBC)/218(ND)2020	VIKKY DANG VS HIND TRADEX LIMITED	Sec 60(5)	1/3/2023	Case Type Wrong, section wrong list of dates and vents and synopsis missed	Shivanshu Kumar
308	24/02/2023	Interlocutory Application (I.B.C)	710102019142023	COMPANY PETITION IB (IBC)/1024(ND)2020	PRABHJIT SINGH SONI VS HIND TRADEX LIMITED	Application under any other provisions- IBC	3/3/2023	Due other Section Payment	Swarnika Agarwal
309	23/02/2023	Interlocutory Application (I.B.C)	710102018842023	COMPANY PETITION IB (IBC)/174(ND)2021	SANJAY GARG VS HIND TRADEX LIMITED	Sec 30	28/02/2023	pge number 151-158,169-170,173-175,178,180,182-189,193-209,234, not clear page and page number 272-291 not mention in index	KARAN
310	24/02/2023	Interlocutory Application (I.B.C)	710102019112023	COMPANY PETITION IB (IBC)/1144(ND)2019	CHETAN GUPTA VS RAM SINGH & ANR.	Sec 66(1)	1/3/2023	Section Wrong According your Index and Applicant Name Should be First on Memo Party and Case Title in Application and page No. 200-202 Need to Typed Copy	ASHOK
311	23/02/2023	Interlocutory Application (I.B.C)	710102018822023	COMPANY PETITION IB (IBC)/1397(PB)2019	SUMAN JAIN VS NARENDRA KUMAR SHARMA	Rule 11 of NCLT, 2016	28/02/2023	page number 36,82,86,113-120, not clear page	SHARAD
312	24/02/2023	Interlocutory Application (I.B.C)	710102018992023	COMPANY PETITION IB (IBC)/1744(ND)2019	SYNDICATE BANK VS BULLAND BUILDTECH PRIVATE LIMITED	Sec 60(5)	28/02/2023	ticket not allowed mid on vakalatnama	RAJEEV
313	24/02/2023	Interlocutory Application (I.B.C)	710102018982023	COMPANY PETITION IB (IBC)/48(PB)2020	SUMMER INFOTECH PVT LTD VS VEKAS KUMAR GARG	Sec 60(5)	28/02/2023	page number missing in index and stamp paper and affidavit missing	MOHIT NANDWANI

314	22/02/2023	Miscellaneous Application (IBC)	710102018512023	COMPANY PETITION IB (IBC)/1887(ND)2019	RK BHARANI VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Rule 11 of NCLT, 2016	2/3/2023	wrong section and case type wrong, contact to registry, etc	Rajendra
315	23/02/2023	Interlocutory Application (I.B.C)	710102018682023	COMPANY PETITION IB (IBC)/342(ND)2017	MOHIT CHAWLA VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Application under any other provisions- IBC	2/3/2023	wrong section and case type wrong, contact to registry, etc	Mohit Chawla
316	24/02/2023	Interlocutory Application (I.B.C)	710102018922023	COMPANY PETITION IB (IBC)/455(PB)2017	SAJEVE BHUSHAN DEORA LIQUIDATOR VS M/S SHARMA KALYPSO PVT. LTD. FORMELY RAUS INFRAS LTD	Application under any other provisions- IBC	1/3/2023	Counsel Sign Missing After Index in Volume- 2, 3 and page no. 355, 362-366, Page Not clear	Sajeve Bhushan Deora
317	24/02/2023	Company Application(Companies Act)	710102018962023	COMPANY PETITION (COMPANIES ACT)/71(PB)2020	DELHI GYMKHANA CLUB LIMITED VS UNION OF INDIA	Rule 11 of NCLT	2/3/2023	Applicant Name Should be First on Memo Party and Application and Applicant Name Should be Case Title in Application	Niranjan
318	24/02/2023	Interlocutory Application (I.B.C)	710102019192023	COMPANY PETITION IB (IBC)/1226(ND)2019	VINEET AGGARWAL VS SYGNIFIC CORPORATE SOLUTIONS PRIVATE LIMITED	Rule 11 of NCLT, 2016	1/3/2023	Vakalatnama Not Mentioned in Index	VINEET AGGARWAL
319	23/02/2023	Interlocutory Application (I.B.C)	710102018832023	COMPANY PETITION IB (IBC)/1913(ND)2019	DAULAT LEASING AND FINANCE PRIVATE LIMITED VS NIMITAYA HOTEL AND RESORTS LIMITED	Sec 60(5)	3/3/2023	1 Rs. court fee missing in Vakalatnama	Saket
320	25/02/2023	Interlocutory Application (I.B.C)	710102019332023	COMPANY PETITION IB (IBC)/1022(ND)2018	ANTRIKSH INFRADESIGN PRIVATE LIMITED VS WING CONSTRUCTION & DEVELOPERS PRIVATE LIMITED	Sec 60(5)	27/02/2023	welfare and court fee missing and section not mention in index and true copy missing in annexure page	Eshna Kumar
321	23/02/2023	Company Application(Companies Act)	710102018712023	COMPANY PETITION (COMPANIES ACT)/146(ND)2021	ROHIT PRASAD VS R R FINANCIAL CONSULTANTS LIMITED	Application under any other provisions	27/02/2023	SECTION NOT MENTION IN SOFT COPY	Bharti
322	24/02/2023	Interlocutory Application (I.B.C)	710102019222023	COMPANY PETITION IB (IBC)/559(ND)2021	GANGA RAM AGARWAL IRP FOR PRESIDUM EDUCATIONAL INSTITUTION PRIVATE LIMITED VS MR. PRAVEEN KUMAR	19(2)	28/02/2023	page number 23 not mention in index and affidavit address mismatch according of stamp paper	aditya gauri
323	24/02/2023	Interlocutory Application (I.B.C)	710102019212023	COMPANY PETITION IB (IBC)/638(ND)2021	GANGA RAM AGARWAL IRP FOR MOTHERS PRIDE EDUCATION PERSONNA PRIVATE LIMITED VS MR. PRAVEEN KUMAR	19(2)	28/02/2023	affidavit address mismatch according of stamp paper	aditya gauri

324	27/02/2023	Interlocutory Application (I.B.C)	710102019692023	COMPANY PETITION IB (IBC)/259(PB)2021	PRABHJIT SINGH SONI VS MR. PRAVEEN KUMAR	Sec 30	2/3/2023	true copy missing in annexure page and page number 85not clear and page number missing after 350 page	Swarnika Agarwal
325	24/02/2023	Company Application(Companies Act)	710102018932023	COMPANY PETITION (COMPANIES ACT)/29(ND)2008	RAJESH MANCHNADA VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Rule 11 of NCLT	28/02/2023	&quot;applicant name should be number 1 first in memo party and applicant name should be first at cause title at the portal &quot; address not match affidavit and stamp paper	PRATEEK
326	28/02/2023	Interlocutory Application (I.B.C)	710102019782023	COMPANY PETITION IB (IBC)/934(PB)2018	PARAMJIT SINGH SAINI VS C.L.PRECISION TOOLS & FOUNDRY PVT. LTD. & ORS.	Sec 60(5)	28/02/2023	page number 40-43,54-55 57, not clear page and ticket not allowed mid on vakaltnama and applicant sign missing in prayer	NCLTAC
327	24/02/2023	Interlocutory Application (I.B.C)	710102019172023	COMPANY PETITION IB (IBC)/763(ND)2021	S.RAMACHANDRAN VS KANTI MOHAN RUSTAGI	Sec 60(5)	28/02/2023	stamp paper missing and page number 56,73-74, not clear page and welfare and court fee missing	SANDHYA
328	24/02/2023	Interlocutory Application (I.B.C)	710102019202023	COMPANY PETITION IB (IBC)/356(ND)2021	BHARAT HEAVY ELECTRICALS LIMITED VS ASHOK ARORA RESOLUTION PROFESSIONAL OF ELENA POWER AND INFRASTRUCTURE LIMITED	Sec 60(5)	28/02/2023	section wrong according your pdf and page number 39-40,42,57-58,78-79, not clear page and page number double after 50 page and volume 2 wrong page numbering and volume wise index missing vol1 vol-2 and stamp paper missing	Mohd Azeem
329	24/02/2023	Interlocutory Application (I.B.C)	710102019162023	COMPANY PETITION IB (IBC)/397(ND)2020	PRISTINE FACILITY & MANAGEMENT SERVICES PVT. LTD VS VENICE MAINTENANCE LLP	Application under any other provisions-IBC,Rule 11 of NCLT, 2016	28/02/2023	case type wrong and separate Application under Rules 11 of the National Company Law Tribunal Rules, 2016	Rishi Sehgal
330	27/02/2023	Company Application(Companies Act)	710102019642023	COMPANY PETITION (COMPANIES ACT)/187(ND)2018	PURNIMA GUPTA VS PURNIMA BUILDMART PRIVATE LIMITED	Rule 11 of NCLT	2/3/2023	section not mention in index and page number 94-98 translate to english	R K GUPTA
331	27/02/2023	Interlocutory Application (I.B.C)	710102019702023	COMPANY PETITION IB (IBC)/708(ND)2021	MOHIT GOYAL VS AADI BEST CONSORTIUM PRIVATE LIMITED	Rule 11 of NCLT, 2016	3/3/2023	section wrong	Arjun Maheshwari

332	25/02/2023	Interlocutory Application (I.B.C)	710102019252023	COMPANY PETITION IB (IBC)/108(PB)2022	CFM ASSET RECONSTRUCTION PVT LTD VS MICRO STOCK HOLDING PRIVATE LIMITED	Sec 60(5)	28/02/2023	Applicant Name Should be First on Memo Party and Cover Page and Application and Case Title Name Should be First on Memo Party and Cover Page and Application	Sandeep
333	27/02/2023	Interlocutory Application (I.B.C)	710102019592023	COMPANY PETITION IB (IBC)/157(ND)2022	INNOVISION LIMITED VS ACCESS EDUTECH PRIVATE LIMITED	Rule 11 of NCLT, 2016	2/3/2023	memo party missing and section not mention in index and need to sign every page in application and applicant sign missing in prayer and page number 14,21-22, not clear page and true copy missing in annexure page	Shagun Shahi Chugh
334	28/02/2023	Interlocutory Application (I.B.C)	710102019872023	TRANSFER APPLICATION (IBC)/43(PB)2022	EDELWEISS ASSET RECONSTRUCTION COMPANY LIMITED VS ANUSHA ENGINEERING CONSULTANTS AND CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT, 2016	28/02/2023	memo party missing and e-stamp paper missed and page number 3 cut page	Vidhisha Haritwal
335	25/02/2023	Interlocutory Application (I.B.C)	710102019312023	INSOLVENCY & BANKRUPTCY (PRE-PACKAGED)/3(PB)2022	MUKESH KUMAR JAIN VS ANUSHA ENGINEERING CONSULTANTS AND CONSTRUCTION PRIVATE LIMITED	Application under any other provisions- IBC	1/3/2023	Applicant Name Should be First on Memo Party and Application and Applicant Name Should be Case Title in Application And Counsel Sign Missing After Index and Memo Party in Prayer and Advocate Sign Missing in Vakalatnama and 25 Rs. Welfare and 3 Rs. Court Fess Missing in Vakalatnama and Ticket Not Allowed Mid on Vakalatnama and Main Case Wrong in PDF and Online Portal	Ashu Kansal
336	1/3/2023	Interlocutory Application (I.B.C)	710102020032023	COMPANY PETITION IB (IBC)/20(ND)2022	NARENDER KUMAR SHARMA VS NEWSTONE REALDEVELOPERS PRIVATE LIMITED	Sec 60(5)	3/3/2023	Applicant Name Should be on First Page in Memo Party and Application Cover Page and Counsel Sign Missing in Memo Party and Page No. 20, 28 Need to English Translate Copy	ADITYA MADAAN

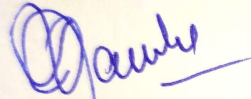


337	25/02/2023	Interlocutory Application (I.B.C)	710102019452023	COMPANY PETITION IB (IBC)/1718(PB)2018	AJIT KUMAR RESOLUTION PROFESSIONAL VS NEWSTONE REALDEVELOPERS PRIVATE LIMITED	Sec 12(2)	1/3/2023	Applicant Name Should be First on Memo Party and Application and Applicant Name Should be Case Title in Application	ABHISHEK
338	27/02/2023	Interlocutory Application (I.B.C)	710102019612023	COMPANY PETITION IB (IBC)/1397(PB)2019	SUBHASH KHATTAR VS NARENDER KUMAR SHARMA	Sec 60(5)	2/3/2023	memo party missing and double page numbering after 61 page and 243-245, not clear page and welfare and court fee missing	ANSHUJ DHINGRA
339	25/02/2023	Interlocutory Application (I.B.C)	710102019362023	COMPANY PETITION IB (IBC)/1329(ND)2019	PANKAJ KUMAR SINGHAL VS NARENDER KUMAR SHARMA	Sec 60(5)	1/3/2023	Applicant Name Should be First on Memo Party and Application and Applicant Name Should be Case Title in Application and Memo Party Missing	PANKAJ
340	27/02/2023	Interlocutory Application (I.B.C)	710102019662023	COMPANY PETITION IB (IBC)/510(PB)2019	PRAWINCHARAN PRAFULCHARAN DWARY LIQUIDATOR OF ROYAL WOOD PVT. LTD. VS NARENDER KUMAR SHARMA	Sec 54(1)	2/3/2023	volume wise index missing and page number 44-47,69,71-74,113-114,124-127,175-177,189-194,211-213,214-216,223,263,265-266, not clear page and welfare and court fee missing	Sumit
341	26/02/2023	Interlocutory Application (I.B.C)	710102019462023	COMPANY PETITION IB (IBC)/486(PB)2018	ALOK KAUSHIK VS NARENDER KUMAR SHARMA	Sec 54(1)	1/3/2023	applicant name should appear at no.1 in memo party and applicant name should be first case title and Volume Wise Index Missing and Counsel Detail Missing in Memo Party and Prayer	ALOK KAUSHIK
342	26/02/2023	Interlocutory Application (I.B.C)	710102019512023	COMPANY PETITION IB (IBC)/72(ND)2022	DEEPIKA BHUGRA PRASAD VS NARENDER KUMAR SHARMA	Application under any other provisions- IBC	1/3/2023	Index Missing and Memo Party and Master Index Missing and Volume Wise Index Missing and Page No. Missing in PDF and True Copy Sign Missing in All Volumes	Akshay
343	28/02/2023	Miscellaneous Application (IBC)	710102019822023	COMPANY PETITION IB (IBC)/383(ND)2022	JYOTI W/O SANJAY KUMAR VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	2/3/2023	merge into one pdf	RAVI NIMESH
344	27/02/2023	Interlocutory Application (I.B.C)	710102019602023	COMPANY PETITION IB (IBC)/300(PB)2020	NITA BHATIA VS AJIT GYANCHAND JAIN RP	Sec 60(5)	2/3/2023	1 rs. court fee missing	Vatsalya
345	28/02/2023	Interlocutory Application (I.B.C)	710102019942023	COMPANY PETITION IB (IBC)/1932(ND)2019	POFISOR SERVICES PRIVATE LIMITED VS AJIT GYANCHAND JAIN RP	Application under any other provisions- IBC	2/3/2023	stamp paper and affidavit should be put after prayer	ANAND

346	28/02/2023	Miscellaneous Application (IBC)	710102019992023	COMPANY PETITION IB (IBC)/923(PB)2018	ASHOK KUMAR VS RABINDRA KUMAR MINTRI	Sec 60(5)	2/3/2023	case type wrong and memo party missing	PAWAN KUMAR RAY
347	26/02/2023	Interlocutory Application (I.B.C)	710102019492023	COMPANY PETITION IB (IBC)/440(ND)2021	RAVI SHANKER VS M L VIJ	Sec 60(5)	3/3/2023	Applicant Name Wrong in PDF and Portal and Old Document Deleted	SHYAM ARORA
348	28/02/2023	Interlocutory Application (I.B.C)	710102019932023	COMPANY PETITION IB (IBC)/2628(ND)2019	MAHAVEER PLASTOPET PVT LTD VS SARAYA INDUSTRIES LTD	Sec 60(5)	2/3/2023	section wrong according your pdf and wrong page numbering in index and page no.24-29,38 not clear page and page number 30-31 translate to english and welfare and court fee missing	AJAY SINGH
349	28/02/2023	Interlocutory Application (I.B.C)	710102019922023	COMPANY PETITION IB (IBC)/1932(ND)2019	POFISOR SERVICES PRIVATE LIMITED VS SARAYA INDUSTRIES LTD	Application under any other provisions- IBC	2/3/2023	page number 13-14 not clear page and applicant name should be first case title	ANAND
350	28/02/2023	Miscellaneous Application (IBC)	710102019832023	COMPANY PETITION IB (IBC)/383(ND)2022	DEVASIRI W/O SUNIL KUMAR VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	2/3/2023	merge into one pdf	RAVI NIMESH
351	2/3/2023	Interlocutory Application (I.B.C)	710102020512023	COMPANY PETITION IB (IBC)/1059(PB)2020	SATVIR SINGH GULIA VS M/S EMAAR MGF LAND LIMITED	Sec 60(5)	2/3/2023	memo party wrong arrange	sanjay rathi
352	25/02/2023	Interlocutory Application (I.B.C)	710102019392023	COMPANY PETITION IB (IBC)/375(PB)2018	SUNIL GHORAWAT VS M/S ABW INFRASTRUCTURE LTD	Sec 60(5)	1/3/2023	Applicant Name Should be First on Memo Party and Application and Applicant Name Should be Case Title in Application and page No. 79 Not Clear	Aman Leekha
353	2/3/2023	Restoration Application (IBC)	710102020452023	COMPANY PETITION IB (IBC)/1397(PB)2019	ASHA VERMA VS INDIRAPURAM HABITAT CENTRE PRIVATE LIMITED	Application under any other provisions- IBC,Rule 11 of NCLT, 2016	2/3/2023	due payment other section and sign missing in application page	NITIKA PANCHOLI
354	25/02/2023	Interlocutory Application (I.B.C)	710102019402023	COMPANY PETITION IB (IBC)/739(ND)2021	SIEMENS FINANCIAL SERVICES PRIVATELIMITED VS VARUN JAJOO PERSONAL GUARANTOR & DIRECTOR OF EMKAY AUTOMOBILE INDUSTRIES LIMITED	Application under any other provisions- IBC	1/3/2023	Applicant Sign Missing in Prayer	Azeem A. Dost
355	25/02/2023	Interlocutory Application (I.B.C)	710102019442023	COMPANY PETITION IB (IBC)/2332(PB)2019	BHASIN INFOTECH AND INFRASTRUCTURE PRIVATE LIMITED VS BLUE STAR LIMITED	Rule 11 of NCLT, 2016	1/3/2023	Applicant Name Should be First on Memo Party and Application and Applicant Name Should be Case Title in Application	APOORV

356	28/02/2023	Company Application(Companies Act)	710102019952023	COMPANY PETITION (COMPANIES ACT)/140(ND)2022	SUMANT BHARAT RAM VS DR. VINAY BHARAT RAM	Rule 11 of NCLT	2/3/2023	section wrong according your pdf	Swapnil Gupta
357	27/02/2023	Interlocutory Application (I.B.C)	710102019542023	COMPANY PETITION IB (IBC)/1721(PB)2019	CS SATYADEVI ALAMURI VS ARAVIND BISHNOI	Rule 11 of NCLT, 2016	2/3/2023	memo party missing	Bhavana Duhoon
358	27/02/2023	Interlocutory Application (I.B.C)	710102019522023	COMPANY PETITION IB (IBC)/549(ND)2022	SARGAM INDIA ELECTRONICS PRIVATE LIMITED VS SARGAM INDIA ELECTRONICS PRIVATE LIMITED	Sec 60(5)	2/3/2023	merge into one pdf	SUMAN DEVI
359	28/02/2023	Interlocutory Application (I.B.C)	710102019842023	COMPANY PETITION IB (IBC)/2849(ND)2019	BINDAL PAPER MILLS LIMITED VS PEBBLES PROLEASE PVT. LTD.	Application under any other provisions- IBC	2/3/2023	page number 14-19,22-24 not clear page	NEERAJ KUMAR JAIN
360	28/02/2023	Miscellaneous Application (IBC)	710102019812023	COMPANY PETITION IB (IBC)/383(ND)2022	DINESH SHARMA VS ASCENT BUILDTECH PRIVATE LIMITED	Any other provision - Govt body	2/3/2023	merge into one pdf	RAVI NIMESH
361	1/3/2023	Interlocutory Application (I.B.C)	710102020192023	COMPANY PETITION IB (IBC)/300(PB)2020	COL. RISHI SHARMA VS SARE GURUGRAM PVT LTD	Sec 60(5)	3/3/2023	main case wrong	Ricky
362	1/3/2023	Interlocutory Application (I.B.C)	710102020142023	COMPANY PETITION IB (IBC)/85(ND)2021	ASHWANI KUMAR KAURA VS DEVENDRA UMRAO RP	Rule 11 of NCLT, 2016	3/3/2023	page number 31 translate to english and true copy missing	HARSH GURBANI
363	1/3/2023	Interlocutory Application (I.B.C)	710102020042023	COMPANY PETITION IB (IBC)/266(ND)2019	M/S KAVERI SAHKARI AWAS SAMITI LIMITED VS MR. ANIL TAYAL RESOLUTION PROFESSIONAL	Sec 60(5)	3/3/2023	welfare and court fee missing and page number not mention type copy and due payment other section	vidit jain
364	1/3/2023	Interlocutory Application (I.B.C)	710102020072023	COMPANY PETITION IB (IBC)/603(ND)2020	POORIT GOYAL VS MR. ANIL TAYAL RESOLUTION PROFESSIONAL	Sec 60(5)	3/3/2023	memo party missing	POORIT
365	1/3/2023	Interlocutory Application (I.B.C)	710102020272023	COMPANY PETITION IB (IBC)/334(ND)2019	AKHILESH KUMAR GUPTA VS MR. ANIL TAYAL RESOLUTION PROFESSIONAL	Application under any other provisions- IBC	3/3/2023	affidavit address not match with stamp paper	ADVOCATE GAUTAM SINGHAL
366	1/3/2023	Interlocutory Application (I.B.C)	710102020262023	COMPANY PETITION IB (IBC)/2371(ND)2019	KDK ENTERPRISES PVT LTD THROUGH RESOLUTION PROFESSIONAL VS INDIAN BANK	Sec 60(5)	3/3/2023	court fee missing in vakalatnama	Anurag
367	1/3/2023	Interlocutory Application (I.B.C)	710102020052023	COMPANY PETITION IB (IBC)/1747(PB)2018	RAJIV KHANNA VS RAKESH KUMAR GUPTA	Sec 60(5)	3/3/2023	memo party missing and section wrong according your pdf and case type wrong and sign missing in application page and stamp paper missing	Sunil K Goel
368	1/3/2023	Interlocutory Application (I.B.C)	710102020242023	COMPANY PETITION IB (IBC)/17(ND)2019	HRADAY NARAYAN DWIVEDI & ORS. VS M/S INTELICITY BUSINESS PARK PVT. LTD	Sec 60(5)	3/3/2023	notary missing in affidavit and stamp paper and page number 13-14,50-51 not clear page	AMAR NATH

369	2/3/2023	Company Application(Companies Act)	710102020462023	COMPANY PETITION (COMPANIES ACT)/82(ND)2022	MANOJ KUMAR GUPTA VS RAJ SNEH AUTO INDIA PRIVATE LIMITED	Sec. 242(4)	3/3/2023	affidavit address not match with stamp paper	RAKESH KUMAR
370	1/3/2023	Interlocutory Application (I.B.C)	710102020332023	COMPANY PETITION IB (IBC)/17(ND)2019	SHYORAJ SHARMA VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	3/3/2023	Applicant Name Should be on First Page in Memo Party and Application Cover Page and Affidavit Back Date and Page No. 22-33 Pages Cut	Kumar Mihir
371	1/3/2023	Interlocutory Application (I.B.C)	710102020012023	COMPANY PETITION IB (IBC)/20(ND)2022	NARENDER KUMAR SHARMA VS NEWSTONE REALDEVELOPERS PRIVATE LIMITED	Sec 60(5)	3/3/2023	page number 37,45, translate to english and due payment other section	ADITYA MADAAN
372	2/3/2023	Interlocutory Application (I.B.C)	710102020592023	COMPANY PETITION IB (IBC)/17(ND)2019	DAVINDER KUMAR GUPTA VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	3/3/2023	page number 23-24,28-29, not clear page	Kumar Mihir
373	1/3/2023	Interlocutory Application (I.B.C)	710102020392023	COMPANY PETITION IB (IBC)/375(PB)2018	PUNEET MAINI VS M/S INTELLICITY BUSINESS PARK PVT. LTD	Sec 60(5)	3/3/2023	sign missing application page and true copy missing in annexure page	Pranav
374	2/3/2023	Restoration Application (IBC)	710102020782023	COMPANY PETITION IB (IBC)/1397(PB)2019	LATE SUNITA SACHDEV THROUGH LEGAL HEIRS VS NARENDER KUMAR SHARMA	Rule 11 of NCLT, 2016	3/3/2023	section wrong according your pdf	gandharv anand
375	3/3/2023	Interlocutory Application (I.B.C)	710102020802023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS K.S.N. BUILDWELL PVT LIMITED	Application under any other provisions- IBC	3/3/2023	Applicant Name Should be on First Page in Memo Party and Application Cover Page and Page No. 24-26 True Copy Sign Missing	ADHISH SRIVASTAVA
376	2/3/2023	Interlocutory Application (I.B.C)	710102020752023	COMPANY PETITION IB (IBC)/552(ND)2021	MOHIT GOYAL VS K.S.N. BUILDWELL PVT LIMITED	Rule 11 of NCLT, 2016	3/3/2023	Page No. 8-10 True Copy Sign Missing and Applicant Name Should be on First Page in Memo Party and Application Cover Page	ADHISH SRIVASTAVA
377	1/3/2023	Interlocutory Application (I.B.C)	710102020412023	COMPANY PETITION IB (IBC)/456(ND)2018	VIVEK KUMAR AGGARWAL VS K.S.N. BUILDWELL PVT LIMITED	Sec 60(5)	3/3/2023	affidavit address not match with stamp paper	Pranav
378	2/3/2023	Interlocutory Application (I.B.C)	710102020702023	COMPANY PETITION IB (IBC)/285(ND)2021	VEENA DANG VS EMAAR INDIA LIMITED	Application under any other provisions- IBC	3/3/2023	affidavit address not match with stamp paper	LOKESH
379	2/3/2023	Interlocutory Application (I.B.C)	710102020612023	COMPANY PETITION IB (IBC)/65(ND)2021	SHAIKH NAFIS ANJUM VS EMAAR INDIA LIMITED	Application under any other provisions- IBC	3/3/2023	30-31 not clear page	Atul Bhatia
380	2/3/2023	Interlocutory Application (I.B.C)	710102020762023	COMPANY PETITION IB (IBC)/1397(PB)2019	VINOD KHATTAR VS NARENDER KUMAR SHARMA	Sec 60(5)	3/3/2023	page number 115-116,121-124,131,142-143,147-150,152-161,174 not clear page and ticket not allowed mid on vakaltnama	ANSHUJ DHINGRA



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